

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

Original Application No.109/2025/EZ

IN THE MATTER OF:-

Kailash Chandra Nayak Applicant

Versus

State of Odisha & Ors. Respondents

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2.	The Xerox copy of office memo No. 8142 dt.22.09.2025 is filed herewith as <u>ANNEXURE-6/A1</u>	-11-
3.	The details of construction made in the schools are filed herewith as <u>ANNEXURE-6/A2</u>	12-32
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Chandra

6.	Copy of letter No.10867 dt.16.12.2025 along with list of 46 No of Schools are filed herewith as <u>ANNEXURE-6/A5</u> .	62-73
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8.	Copy of letter No.GE(GL)S-76/2010-43968/R & D.M Dated 24.10.2011 of Commissioner-cum-Secretary to Govt., R. & D.M Department is annexed herewith and marked as <u>ANNEXURE-6/A7</u> .	88-89

Cuttack

Advocate for the Respondent No.6

Dated 02.02.2026



PARTHA SARATHI NAYAK
ADDL. GOVERNMENT ADVOCATE

Mob:- 9437277043

Email:- advparthaohc@gmail.com



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Original Application No.109/2025/EZ

IN THE MATTER OF:-

Kailash Chandra Nayak Applicant

Versus

State of Odisha & Ors.Respondents

COUNTER AFFIDAVIT FILED BY THE
RESPONDENT No.6

I, ShriAnil Kumar Ray, aged about 53 years, S/o:-Late Basant Kumar Ray, at present working as the Divisional Forest Officer, Cuttack Forest Division, Cuttack, At:-Balisahi, Near Government Press, P.S:-Madhupatana, Dist-Cuttack, do hereby solemnly affirm and state as follows:-

Anil Kumar Ray

Divisional Forest Officer
Cuttack Forest Division

1. That I am working as Divisional Forest Officer, Cuttack Forest Division, Cuttack and also Respondent No.6 in the present Original application and I am well acquainted with the facts of the case.

2. That the present Original Application is filed against construction of school building over Forest Kism land and utilisation of District Mineral Foundation Fund for construction/renovation of said schools construction over

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02.02.26
AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO. ON-56/2004

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Forest Kissam land which is in violation of Forest Conservation Act, 1980.

3. That in reply to paragraph-11 the deponent humbly submitting that, the representation dated 30.03.2025 is not received by the office of Divisional Forest Officer.
4. That in reply to paragraph-12 the deponent humbly submitting that, the Original Application no.109 of 2025 filed by Kailash Chandra Nayak has been received in this office on dt.12.09.2025. After receiving of the Original Application the concerned Range Officers have been intimated to stop the construction activity over forest land without having prior approval from competent authority vide this office memo No. 8142 dt.22.09.2025. At present all construction work is stopped by concern executing agencies.

The Xerox copy of office memo No. 8142 dt.22.09.2025 is filed herewith as ANNEXURE-6/A1

Ajay Kumar Ray

Divisional Forest Officer
Cuttack Forest Division

- Chandra*
5. That it is respectfully submitted that, total of 170 nos. of proposals for the purpose of regularization of land having Forest Kissam already in used by construction of schools since long received by Range Officer in Form-A from the User Agency i.e., Block Education Officer, Danagadi & Sukinda, District Welfare Officer, Jajpur. The detail list of

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AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
TGD. NO.-ON-56/2004

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proposal received by the respective user agencies are as follows:

Sl. No.	Name of the Range	Name of the User Agency	No. of Proposal received	Submitted proposals on dt.
1	Tomka	BEO, Danagadi	29	25.07.2025
			19	02.08.2025
			5	04.08.2025
			09	14.10.2025
			06	20.11.2025
			02	15.12.2025
		BEO, Sukinda	5	23.07.2025
		DWO, Jajpur	5	05.07.2025
		Total	80	
2	Sukinda	BEO, Sukinda	21	23.05.2025
			15	03.06.2025
			1	03.06.2025
			7	30.07.2025
			2	27.11.2025
			44	04.12.2025
		Total	90	
		Grand Total	170	

Anil Kumar Ray

Divisional Forest Officer
Cuttack Forest Division

Jimmy

ABHIJIT
AMBIKA PRASAD RAY
 NOTARY, CUTTACK TOWN
 REGD. NO-ON-56/2004

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The said proposals contain Form-A along with its enclosures i.e., Land Schedule, Topo Map, Trace Map, Copy of Gram Sabha Resolution.

In the Site Inspection Report submitted by Range Officer it is observed that, many schools were established prior to 1980 and some schools are constructed before 2014. These lands have already been used for non-forest purpose, i.e., construction of school buildings. It is pertinent to mention here that, for further development of the school like additional classroom, library room for recreational and physical activities and toilets for girl students etc. due to increasing students enrolment, the Block Development Officer, Sukinda & Danagadi & Block Education Officer, Sukinda & Danagadi have applied for regularization of the land.

The details of construction made in the schools are filed herewith as

ANNEXURE-6/A2

Now, as per the provision of Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006, Condition no.3 (2) Notwithstanding anything contained in the Forest (Conservation) Act, 1980 (69 of 1980), the Central Government shall provide for diversion of forest land for the following facilities managed by the Government which involve felling of trees not exceeding seventy-five trees per hectare, namely:—

Amit Kanan Ray

Divisional Forest Officer
Cuttack Forest Division

[Handwritten signature]

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AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

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- (a) schools;
- (b) dispensary or hospital;
- (c) anganwadis;
- (d) fair price shops;
- (e) electric and telecommunication lines;
- (f) tanks and other minor water bodies;
- (g) drinking water supply and water pipelines;
- (h) water or rain water harvesting structures;
- (i) minor irrigation canals;
- (j) non-conventional source of energy;
- (k) skill Upgradation or vocational training centres;
- (l) roads; and
- (m) community centres:

Provided that such diversion of forest land shall be allowed only if;—

- (i) The forest land to be diverted for the purposes mentioned in this sub-section is less than one hectare in each case; and
- (ii) the clearance of such developmental projects shall be subject to the condition that the same is recommended by the Gram Sabha.

As, there is provision of use of forest land for construction of schools under sub-section 3(2) of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006. The Range Officers in their Site Inspection Report have reported

Amit Kumar Ray

Divisional Forest Officer
Cuttack Forest Division

[Handwritten signature]

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AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

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that, there is no other alternative land available except use of this land. Further constructions of School buildings are already completed since long. Now due to increase of student strength and as per the long standing demand of the respective local residents, recommendation of Gram Sabha and considering the request of User Agency, Range Officer has also recommended for regularization of already constructed school for better education of children in the adjoining areas. Again, at the time of Site Inspection ongoing construction over Forest Kissam land have been stopped.

6. That it is respectfully submitted that, 107 nos. of proposals forwarded to District Level Committee under Forest Right Act, 2006 for consideration of the request of the User Agency.

Copy of forwarding letter along with 107 Nos. of proposals are filed herewith as ANNEXURE-6/A3 Series

7. That it is respectfully submitted that, the District Level Committee on dated 15.10.2025 under Forest Right Act, 2006 has approved 107 nos. of schools under Sukinda Tahasil (50 nos.) and Danagadi Tahasil (57 nos.) under Jajpur District.

Copy of approval order of District Level Committee is filed herewith as ANNEXURE-6/A4.

Anil Kaven Ray

Divisional Forest Officer
Cuttack Forest Division

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AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2001

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8. That it is respectfully submitted that the Block Education Officer, Sukinda has further submitted 46 nos. of proposal on dt.27.11.2025 & dt.04.12.2025 before Range Office, Sukinda Range and after Site Inspection by the Range Officer, Sukinda Range the same proposals have been sent to District Level Committee under Forest Right Act, 2006 for necessary consideration vide this office letter No.10867 dt.16.12.2025.

Copy of letter No.10867 dt.16.12.2025 along with list of 46 No of Schools are filed herewith as ANNEXURE-6/A5.

9. That it is respectfully submitted that the Block Education Officer, Danagadi has further submitted 17 nos. of proposal on dt.14.10.2025, dt.20.11.2025 & dt.15.12.2025 before Range Office, Tomka Range and after Site Inspection by the Range Officer, Tomka Range the same proposals have been sent to District Level Committee under Forest Right Act, 2006 for necessary consideration vide this office letter No.804 dt.21.01.2026.

Copy of letter No.804 dt.21.01.2025 along with list of 17 No of Schools are filed herewith as ANNEXURE-6/A6.

10. That it is respectfully submitted that, in reply to paragraph 13 of the O.A. the deponent humbly submitting that, the lands in question are all Revenue Forest land and are under control R&DM Dept., Govt. of Odisha and the facts of sanction of projects

Arvind Kumar Rany

Divisional Forest Officer
Cuttack Forest Division

Chinnappa

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AMBIKA PRASAD
NOTARY, CUTTACK TOWN
REGD. NO.-ON-58/2004

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for execution over those lands not communicated to the office of DFO, Cuttack.

11. That it is respectfully submitted that in reply to paragraph-18 of the O.A. the deponent humbly submitting that, 43 nos. of Schools have been established before dt.25.10.1980 i.e., cutoff date for enforcing Forest (Conservation) Act, 1980. Again as informed by Block Education Officer, Sukinda & Danagadi and Block Development Officer, Sukinda & Danagadi lots of school have been established before 2011 during which Revenue & Disaster Management Department, Government of Odisha clarified that, provisions of Forest Conservation Act, 1980 will be applicable to the land having "Jungal Kisam" in sabik record as on 25.10.1980.

Amit Kumar Ray

Divisional Forest Officer
Cuttack Forest Division

Copy of letter No.GE(GL)S-76/2010-43968/R & D.M Dated 24.10.2011 of Commissioner-cum-Secretary to Govt., R. & D.M Department is annexed herewith and marked as ANNEXURE-6/A7.

[Signature]

In both category of lands, schools have already been established and now approval of projects under DMF like construction of additional classroom, library room, recreational and physical activities and toilets for students etc. have been approved.

[Signature]
AMBIKA PRASAD RAJ
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/200-1

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12. That it is respectfully submitted that, in these cases, as the land have already been in use for better education of children of the adjoining areas, considering the request of User Agency the proposals are sent to District Level Committee under Forest Right Act, 2006 for Consideration. The District Level Committee under Forest Right Act, 2006 has constituted by following members.

1. District Collector or Deputy Commissioner - Chairperson;
2. Concerned Divisional Forest Officer or concerned Deputy Conservator of Forest - Member;
3. Three members of the district Panchayat to be nominated by the district Panchayat, of whom at least two shall be the Scheduled Tribes preferably those who are forest dwellers, or who belong to members of the primitive tribal groups, and where there are no Scheduled Tribes, two members who are preferably other traditional forest dwellers, and one shall be a woman member; or in areas covered under the Sixth Schedule to the Constitution, three members nominated by the Autonomous District Council or Regional Council of whom at least one shall be a woman member; and
4. An officer of the Tribal Welfare Department in-charge of the district or where such officer is not available, the officer in charge of the tribal affairs,

Arul Kumar Ray

Divisional Forest Officer
Cuttack Forest Division

[Signature]

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AMBIKA PRASAD RAY
 NOTARY, CUTTACK TOWN
 REGD. NO.-ON-56/2004

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And said District Level Committee under Forest Right Act, 2006 has approved regularization of schools.

- 13. That it is respectfully submitted that the facts which are specifically not admitted are denied herewith.
- 14. That it is submitted that the Respondent No.6 reserves the right to file further affidavit if so required in future.
- 15. That the facts stated above all are true to the best of my knowledge and belief and based on official records.

Identified by
P.S. Nayak
 2/2/26
 Advocate

Anil Kumar Ray
 02.02.2026
 DEPONENT
 Divisional Forest Officer
 Cuttack Forest Division

CERTIFICATE

Certified that cartridge papers not being available, thick white papers are being used.

Cuttack Advocate for the Respondent No.6
 Dated 02.02.2026

Partha Sarathi Nayak
 PARTHA SARATHI NAYAK
 ADDL. GOVERNMENT ADVOCATE
 Mob:- 9437277043
 Email:- advparthaohc@gmail.com



The above named deponent, being identified by P.S. Nayak Adv solemnly affirm and states before me that the contents of this affidavit are true to the best of his/her knowledge and belief
A.K. Ray
 02.02.26

AMBIKA PRASAD RAY
 NOTARY, CUTTACK TOWN
 Regd. No.-ON-56/2004

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ANNEXURE-6/A1**NGT Matter**
URGENT

GOVERNMENT OF ODISHA

ବନଖଣ୍ଡ ଅଧିକାରୀ ତଥା ବନ୍ୟପ୍ରାଣୀ ଡଭାବଧାରକଙ୍କ କାର୍ଯ୍ୟାଳୟ, କଟକ ବନଖଣ୍ଡ , କଟକ
OFFICE OF THE DIVISIONAL FOREST OFFICER: CUTTACK FOREST DIVISION
AT: - GHATAKULA, NUAPADA, CUTTACK 753010
Tel:- 0671-2957611, Control Room:- 0671-2340343, Toll Free No.18003457473
Email: - dfo.cuttack@odisha.gov.in

Memo No 8142 / 5F/ (Forest Diversion) 106/2025
 Dated, Cuttack the 22 th September, 2025.

To

The Range Officers,
 Sukinda/ Tomka/ Jajpur Road Range.

Sub: -

O.A No. 109 of 2025 filed by Kailash Chandra Nayak Vs. State of Odisha & others.

Ref: -

Letter No.29949 dt.09.07.2025 of Addl. Govt. Advocate, O/o the Advocate General, Odisha, Cuttack.

With reference to the letter cited above on the captioned subject, it is to inform that, one case i.e., O.A No. 109 of 2025 filed by Kailash Chandra Nayak Vs. State of Odisha & others has been filed before the Hon'ble NGT challenging the illegal construction of schools in Danagadi & Sukinda Tahasil over Sabik forest Kisam land by the Block Development Officer, Danagadi & Sukinda of Jajpur District.

In this context, you are instructed to enquiry into the matter and stop non-forestry activity over forest land and report compliance.

This is most urgent.

Encl: - As above.

AP 22-07-25
 Divisional Forest Officer,
 Cuttack Forest Division.

AP
 Divisional Forest Officer
 Cuttack Forest Division

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ANNEXURE-6/A2

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OFFICE OF THE BLOCK EDUCATION OFFICE, DANAGADI

beodanagadi@gmail.com

To

No. 1518

Date :- 25.07.2025

The Office of the Forest Range Officer,

Tomka Range Duburi.

Sub:- Re Submission of proposal for settlement forest land

Sir,

With reference to the subject cited above, I here with resubmit after compliance Site Inspection Report, Gram sabha Resolution, Land Schedule, Tracing Map and Topo Map of 33 nos school proposal for settlement forest land

Encl: As above

Sinhani
25/07/25
Block Education Officer
Danagadi

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Divisional Forest Officer
Cuttack Forest Division

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Sl. No	Name of the Proposal School
1	Kamalabahali PPS
2	Champajhar PS
3	Baligotha PPs
4	Sagadagula PS
5	Kiajhar UGME
6	Ulibeda PPS
7	Sainkula PS
8	Kusumjhar PS
9	Kulapita PPS
10	Jatarapal PS
11	Bajrapali PUPS
12	Durgapur PS
13	Hingula NUPS
14	Khandara PUPS
15	Sobara PUPS
16	Chahalapada PS
17	Tungeisuni PS
18	Gopabandhu NUPS
19	Ankurapal NUPS
20	Karamgotha NPS
21	Nauranipasi PS
22	Raighati PS
23	Tarajhar PS
24	Bengapatia Adibasisahi PPS
25	Kolathapada NPS
26	Dahisahi PPS
27	Sibasabtri UPS
28	Burudisahi PS
29	Sahupur PPS
30	Janara PS
31	Gamharipatia PPS
32	Salijanga UGME
33	Raghunatha Memorial UPS

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Divisional Forest Officer
Cuttack Forest Division

Sankar
Block Education Officer
Danaqadi
24/10/20

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OFFICE OF THE BLOCK EDUCATION OFFICER, DANAGADI

E-mail id-beodanagadi@gmail.com, beodanagadi.sme.od@nic.in

NO. 1550

Dt. 02.08.2025

To

The Office of the Forest Range Officer,
Tomka Range Duburi.

Sub: Re Submission of proposal for settlement forest land.
Ref: Your letter no. 752 dt. 01.08.2025
Sir,

With reference to the subject cited above, I here with resubmit after compliance Site Inspection Report, Gram sabha Resolution, Land Schedule, Tracing Map and Topo Sheet Map of 24 nos school proposal for settlement forest land.

Encl: As above

Yours Faithfully

Suhani
02/08/25
Block Education Officer
Danagadi

Memo No. 1551 Dt. 02.08.2025

Copy forwarded to Tahasildar/Block Development Officer, Danagadi for information and necessary action.

AP
Divisional Forest Officer
Cuttack Forest Division

Suhani
02/08/25
Block Education Officer
Danagadi

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OFFICE OF THE BLOCK EDUCATION OFFICER, DANAGADI

E-mail id-beodanagadi@gmail.com, beodanagadi.sme.od@nic.in

NO. 1556

Dt. 04.08.25

To

The Office of the Forest Range Officer,
Tomka Range Duburi.

Sub: Re Submission of proposal for settlement forest land.

Sir,

With reference to the subject cited above, I here with resubmit after compliance Site Inspection Report, Gram sabha Resolution, Land Schedule, Tracing Map and Topo Sheet Map of 6 nos school proposal for settlement forest land.

Encl: As above

Yours Faithfully

Suhani
04/08/25

Block Education Officer
Danagadi

Memo No. 1557

Dt. 04.08.25

Copy forwarded to Tahasildar/Block Development Officer, Danagadi for information and necessary action.

Suhani
04/08/25

Block Education Officer
Danagadi

AD
**Divisional Forest Officer
Cuttack Forest Division**



OFFICE OF THE BLOCK EDUCATION OFFICER, SUKINDA

Email.Id-beosukinda.sme.od@nic.in

Letter No- 1230

Date- 23.07.21

To

The Forest Range Officer, Tomka.

Sub: - Submission of application of Schools for Prior approval for diversion of Forest land.

Respected Madam/Sir,

With reference to the subject cited above I submit application of Schools for Prior approval for diversion of Forest land.

Sl.No	Name of the School	Documents Submitted	Remarks
1	Govt. Primary School,Kumarda	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
2	Govt. Primary School,Nuagaon	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
3	Govt. Primary School,Madhuban	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
4	Govt. Primary School,Balipada	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
5	Govt. Primary School,Tikarpada	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
6	Govt.Upper Primary School,Saruabil	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

This is for your kind information and necessary action.

Yours Faithfully.

[Signature]
Block Education Officer.
Sukinda

Memo No. 1231

Date- 23.07.21

Copy submitted to the BDO,Sukinda for kind information and necessary action.

[Signature]
Block Education Officer.
Sukinda

[Signature]
Divisional Forest Officer
Cuttack Forest Division

Memo No. 1232 Date- 23.07.21
Copy submitted to the Forest Range Officer, Sukinda for kind information and necessary action.

~~Block Education Officer.
Sukinda~~

Memo No. 1233 Date- 23.07.21
Copy submitted to the Tahasildar, Sukinda for kind information and necessary action.

~~Block Education Officer.
Sukinda~~

Memo No. 1234 Date- 23.07.21
Copy submitted to the DEO-cum-DPC,SS,Jajpur and Collector,Jajpur for kind information and necessary action.

~~Block Education Officer.
Sukinda~~

COLLECTORATE : JAJPUR

Ph. 06728-222001 (O), 222330 (R), Fax - 222087
 E-mail: dm-jaipur@nic.in, Website: www.jaipur.nic.in
 (ST & SC Dev. Section)

No. 1534 / Date. 5/7/25

To

The Forest Range Officer,
 Tomaka Range

Sub:- Submission of Form "A" for diversion of forest land for Non forestry purpose i.e Settlement of land in favour of SSD Schools.

Sir,

I am to submit herewith the Form "A" for diversion of forest land for Non forestry purpose for facilities managed by the Govt. Under Sub-section (2) of Section 3 of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights Act-2006) for Settlement of land in favour of following SSD Schools,

1. Baliapal Ashram School at Baliapal ,GP- Salijanga,
2. Tomka Ashram School at Kiajhar, GP- Kiajhar
3. Panubahali Ashram School at Janindapal ,GP- Kiajhar
4. Barakhai Ashram School at Barakhai ,GP- Ranagundi
5. Govt High School, Tomka at Khanduraipatana GP- Deulakan

The format "A" along with all relevant documents are attached herewith for your information & necessary action.

The same may please be acknowledged.

Yours faithfully,

[Signature]
 District Welfare Officer
 Jajpur

[Signature]
 Divisional Forest Officer
 Cuttack Forest Division



OFFICE OF THE BLOCK EDUCATION OFFICER, SUKINDA
Email.Id-beosukinda.sme.od@nic.in

Date- 23/05/25

Letter No- 926

To

The Forest Range Officer, Sukinda.

Sub: - Submission of application of Schools for Prior approval for diversion of Forest land.

Respected Madam/Sir,

With reference to the subject cited above I submit application of Schools for Prior approval for diversion of Forest land.

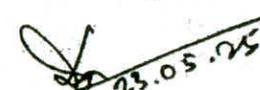
Sl.No	Name of the School	Documents Submitted	Remarks
1 ✓	Ashokjhar Govt. Upper Primary School, Singadia ✓	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
2 ✓	Govt. Upper Primary School, Santarapur ✓	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
3 ✓	Govt. Primary School, Purunapani ✓	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
4 ✓	Govt. Upper Primary School, Manatira ✓	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
5 ✓	Govt. Primary School, Kalrangiatta Majhi Sakti ✓	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
6 ✓	Govt. Upper Primary School, Patana ✓	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
7 ✓	Govt. Upper Primary School, Deogaon ✓	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
8 ✓	Yubasakti Govt. Upper Primary School, Benagadia ✓	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
9 ✓	Govt. Primary School, Aradapal ✓	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
10 ✓	Govt. Primary School, Ragada ✓	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
11 ✓	Govt. Primary School, Podaora ✓	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
12 ✓	Govt. Upper Primary School, Nagada ✓	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
13 ✓	Govt. Primary School, Natore ✓	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

Divisional Forest Officer
Cuttack Forest Division

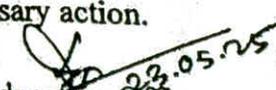
15	Govt. Primary School, Baragaji	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
16	Govt. Primary School, Mahulkhal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	✓
17	Govt. Primary School, Garamian	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	✓
18	Netajee Govt. Upper Primary School, Chatakiposi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	✓
19	Govt. Primary School, Kankadpal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	✓
20	Govt. Primary School, Gantayat Kateni	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	✓
21	Govt. Upper Primary School, Kusumundia	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
22	Govt. Upper Primary School, Karadagadia	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	✓
23	Govt. Primary School, Karadagadia Upper sahi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	✓
24	Govt. Primary School, Nuagaon	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
24	Govt. Primary School, Siaria	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	✓

This is for your kind information and necessary action.

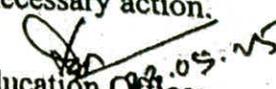
Yours Faithfully.


Block Education Officer:
Sukinda

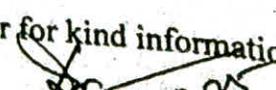
Memo No. 927 Date- 23/05/25
Copy submitted to the BDO, Sukinda for kind information and necessary action.


Block Education Officer:
Sukinda

Memo No. 928 Date- 23/05/25
Copy submitted to the Tahasildar, Sukinda for kind information and necessary action.


Block Education Officer:
Sukinda

Memo No. 929 Date- 23/5/25
Copy submitted to the DEO-cum-DPC, SS, Jajpur and Collector, Jajpur for kind information and necessary action.


Block Education Officer:
Sukinda


Divisional Forest Officer
Cuttack Forest Division



OFFICE OF THE BLOCK EDUCATION OFFICER, SUKINDA

Email.Id-beosukinda.sme.od@nic.in

Letter No- 979

Date- 03/6/25

To

The Forest Range Officer, Sukinda.

Sub: - Submission of application of Schools for Prior approval for diversion of Forest land.

Respected Madam/Sir,

With reference to the subject cited above I submit application of Schools for Prior approval for diversion of Forest land.

Sl.No	Name of the School	Documents Submitted	Remarks
1	Govt. Primary School, Hatimunda	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
2	Govt. Primary School, Mirigichara	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
3	Govt. Primary School, Madhuban, Gobarghati	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
4	Govt. Primary School, Singadia	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
5	Govt. Primary School, Naluabena	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
6	Govt. Upper Primary School, Udaypur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
7	Govt. Primary School, Badabaunsakan	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
8	Govt. Primary School, Haridabahali	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
9	Govt. Primary School, Mundakula	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
10	Govt. Upper Primary School, Botalanda	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
11	Govt. Primary School, Kayandhipa	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
12	Govt. Primary School, Naliajhar	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
13	Govt. Primary School, Rangitanger	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

Divisional Forest Officer
Cutback Forest Division

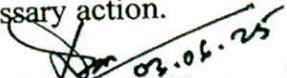
7	Govt. Primary School, Tamara	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
15	Govt. Primary School, Nuasahi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
16	Govt. Primary School, Kainjira	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
17	Govt. Primary School, Bhalukanthia	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
18	Govt. Primary School, Raghunathpur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
19	Govt. Primary School, Dalaki	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
20	L.N Govt. Upper Primary School, Kharadi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
21	Govt. Primary School, Arasahi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
22	Govt. Primary School, Balianjari	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
23	Govt. Primary School, Bamanagar	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
24	Govt. Primary School, Ambapal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

This is for your kind information and necessary action.

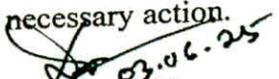
Yours Faithfully.


Block Education Officer.
Sukinda

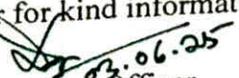
Memo No. 980 Date- 02/06/25
Copy submitted to the BDO, Sukinda for kind information and necessary action.


Block Education Officer.
Sukinda

Memo No. 981 Date- 02/06/25
Copy submitted to the Tahasildar, Sukinda for kind information and necessary action.


Block Education Officer.
Sukinda

Memo No. 982 Date- 03/06/25
Copy submitted to the DEO-cum-DPC, SS, Jajpur and Collector, Jajpur for kind information and necessary action.


Block Education Officer.
Sukinda


Divisional Forest Officer
Cuttack Forest Division



OFFICE OF THE BLOCK EDUCATION OFFICER, SUKINDA

Email.Id-beosukinda.sme.od@nic.in

Letter No- 1292

Date- 30.7.25

To

The Forest Range Officer, Sukinda.

Sub: - Submission of application of Schools for Prior approval for diversion of Forest land.

Respected Madam/Sir,

With reference to the subject cited above I submit application of Schools for Prior approval for diversion of Forest land.

Sl.No	Name of the School	Documents Submitted	Remarks
1	Govt. Primary School, Jemadeipur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
2	Govt. Upper Primary School, Nuadiha	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
3	Govt. Upper Primary School, Baulpal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
4	Govt. Primary School, Ichhapur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
5	Mahamayee Govt. Upper Primary School, Mangalpur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
6	Govt. Primary School, Koilo Upper Sahi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
7	Govt. Primary School, Koilo	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
8	Govt. Primary School, Solamania	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
9	Govt. Upper Primary School, Saruabil	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
10	Bhaskar Govt Upper Primary School, Bambilo	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
11	Govt. Upper Primary School, Pimpudia	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
12	Govt. Upper Primary School, Kaduabandi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
13	Govt. Primary School, Balianjari	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

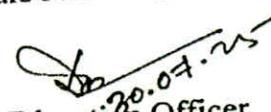
Divisional Forest Officer
Cuttack Forest Division

- 2X -

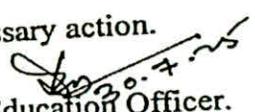
14	Govt. Primary School, Tamara	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
15	Govt. Primary School, Kendudhipi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
16	Govt. Upper Primary School, Ampolba	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
17	Govt. Primary School, Block Colony	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
18	Govt. Primary School, Ostapal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
19	Govt. Primary School, Giringamali	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
20	Govt. Primary School, Naliajhar	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
21	Govt. Primary School, Raghunathpur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

This is for your kind information and necessary action.

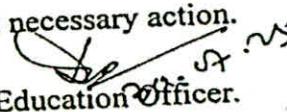
Yours Faithfully.


Block Education Officer.
Sukinda

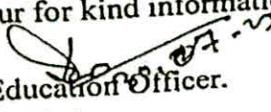
Memo No. 1293 Date- 30-07-21
Copy submitted to the BDO, Sukinda for kind information and necessary action.


Block Education Officer.
Sukinda

Memo No. 1294 Date- 30-07-21
Copy submitted to the Tahasildar, Sukinda for kind information and necessary action.


Block Education Officer.
Sukinda

Memo No. 1295 Date- 30-7-21
Copy submitted to the DEO-cum-DPC, SS, Jajpur and Collector, Jajpur for kind information and necessary action.


Block Education Officer.
Sukinda


Divisional Forest Officer
Cuttack Forest Division

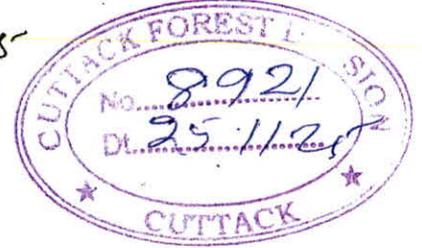


OFFICE OF THE FOREST RANGE OFFICER, SUKINDA RANGE

At/P.O- Sukinda, Dist- Jajpur

Email-ro_sukinda1@yahoo.com

Memo No. 1035 Dated 18/11/2025



To

The Divisional Officer,
Cuttack Forest Division, Cuttack.

Sub:- Diversion of Forest Land for non-forestry purpose under sub-section(2) of Section 3 of the Scheduled Tribe & other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

Ref:- Your Office Memo No. 8530 dt-13.10.2025.
Sir,

With reference to the above cited subject, I am submitting herewith the details information regarding legalization of different schools in Sukinda Range in prescribed proforma in separate sheets.

This is for favour of your kind information and necessary action.

Yours Faithfully

Range Officer
Sukinda Range

Enclosure:- As Above

Divisional Forest Officer
Cuttack Forest Division

STATEMENT SHOWING LAND STATUS OF VARIOUS SCHOOLS FOR DIVERSION PROPOSAL IN SUKINDA RANGE

Sl.NO	Name of the School	Year of Establishment	Actual area under occupation (in Acre)	Building/Add. Class room/Libraries Hall Sanctioned under DMF		Previously constructed Building status (Year wise)	Geo-Reference Photograph	Whether Pillar posted Yes/No	Area Proposed for Diversion By BEO (Acre)	Khata No. Plot No. Kissam
				New Construction carried out or not	Present Status					
1	2	3	4	5	6	7	8	9	10	11
1	Govt. UP School, Mulakhamba	1960	1.19	2025 Addl. Class Room,	Gound Floor Completed 1st Floor up lintel level completed	Class room, toilet, library	20.971488 85.851808	NO	1.19	Khata No 90 P. NO. 299,300 Khata No. 92, Pl.no. 301,302 (Patita)
2	Govt UP School, Nuadiha	1966	1.64	No	No	Class Room, Library, Office Room	20.5934 85.514	No	1.64	Khata No.150, Plot No.401,402 Gochar, Sal Jungle
3	Govt. up school Gobarghati Rehabilitation Colony	1998	1.72	2025 Activity room, Toilet	Up to Roof Level Completed	Class room, office (1998)	20 57 6 85.5840	NO	1.72	K No. 75, Plot No.37, Anabadi, Jhati
4	Govt. UP School, Panaspal	1957	0.8399	NO	NO	Class room, Library office, Toilet	20.59 59 85.5642	No	0.5698	Khata No.256, Plot No.1076, Sal Jungle
5	Govt. UP School, Udayapur, Rankia	2009	0.87	No	No	Class Room-2021 Office Room-2009 Toilet-2009	21.0 32 85.5241	No	0.87	Khata No.106, Plot No.1733,1734,1735, Sal Jungle

Debuta Jh
for Sudo but

Poashanta Kumar Hembram for
K. Patapur seat

Chand
Forester
Sukinda Section

SI.NO	Name of the School	Year of Establishment	Actual area under occupation (in Acre)	Building/Add. Class room/Libraries Hall Sanctioned under DMF		Previously constructed Building status (Year wise)	Geo-Reference Photograph	Whether Pillar posted Yes/No	Area Proposed for Diversion By BEO (Acre)	Khata No. Plot No. Kissam
				New Construction carried out or not	Present Status					
1	2	3	4	5	6	7	8	9	10	11
11	Bhaskar Govt. UP School, Bambilo	1936	5.89	2025 Addl. Class Room, Toilet	Up to Chajja level Completed	Class Room, Library, Toilet	20.957822 85.822612	NO	5.89	Khata No.230, 486,154, Rakhita, Sal Jungle, Gramya Jungle
12	Govt. UP School, pubal	2007	3.20	2025 Office Room, library	Up to Roof Level Completed	Class room, library, kitchen	20.942888 85.86778	NO	0.19	Khata No..270, Plot No.230, Sal Jungle
13	Govt. UP School, Solamania	1973	0.82	NO	NO	Class room, Office(2009)	20 56 14 85.5712	NO	0.41	Khata No.925, Plot No.334, Jungle
14	Govt. UP School, Kainjira	1973	2.35	2025 School Building, library.	Up to Chajja level Completed	Class room, Kitchen	20.97572 85.963352	Yes	0.630	Khata No.196, Plot No.589, Khata No.95, Plot No.543, Rakhita, Gharabari, Sarbasadharana
15	Govt. UP School, Tamara	2007	1.3	No	No	Classroom, office, Toilet	20 55 57 85.5711	NO	1.1	Khata No.248, Plot No.1103, Jungle
16	Govt. UP School, Raghunathpur	1962	0.39	2025 Class room, Toilet	Roof Level Completed	Class room office, toilet- 2010-11	20 56 57 85.5438	NO	0.31	Khata No.887, Plot No.2503, Sal Jungle

Debananda Datta
For Sudo Int

Prasanta Kumar Hembram for
Ye patapur beat

Abhinav
Subinada

Divisional Forest Officer
Cutback Forest Division

Sl.NO	Name of the School	Year of Establishment	Actual area under occupation (in Acre)	Building/Add. Class room/Libraries Hall Sanctioned under DMF		Previously constructed Building status (Year wise)	Geo-Reference Photograph	Whether Pillar posted Yes/No	Area Proposed for Diversion By BEO (Acre)	Khata No. Plot No. Kissam
				New Construction carried out or not	Present Status					
1	2	3	4	5	6	7	8	9	10	11
17	Govt. UP School, Bandhagaon	1986	0.26	No	No	Class room Toilet	20.59 30 85.5235	NO	0.26	k.125/p.no 511, k.125/pno 410, Gochar
18	Govt. UP School, Kantapal	2007	1.62	2025 Class room, library	up to plint level Completed	Class room office, office(2007)	20.026 85.5201	NO	1.62	K.no 99,P.No 134/136 (Gochara)
19	Govt. UP School, Ghagia	2008	6.33	2025 School building, library, Toilet	Up to Roof Level Completed	Class room- 2008, Kitchen, toilet-2015	21.18 85.5433	NO	1.8	k.No 3, P.No 1666 Gochara

Debarun Das
for Smt. Das

Prasanta Kzi. Hembram for
Yc Patapur Baset

Chand
Forester
Bukinda section

Divisional Forest Officer
Cuttack Forest Division

- 2A -

Sl.NO	Name of the School	Year of Establishment	Actual area under occupation (in Acre)	Building/Add. Class room/Libraries Hall Sanctioned under DMF		Previously constructed Building status (Year wise)	Geo-Reference Photograph	Whether Pillar posted Yes/No	Area Proposed for Diversion By BEO (Acre)	Khata No. Plot No. Kissam
				New Construction carried out or not	Present Status					
1	2	3	4	5	6	7	8	9	10	11
26	Siriakhali Ashram School, Kankadapal	2004	3.00	2025 Dining Class room	Roof Level Completed	Class room, office, toilet (2009)	21 0 51 85 50 11	NO	1.94	K.No.147, Plot no.115 (Sal Jungle)
27	Govt. UP School, Botalanda	1948	3.57	2025 Class Room, Library	completed	Class Room, Library	20.940922 85.833487	NO	0.328	Khata No. 601/515, 520, 521, Khata No. 464/519, 527, Gochar, Gharabari, Rakhita

Debaraj Doh
for sub int

Prashanta Kue Hembam for
1/2 Patapur Beat

(Signature)
Forester
Subinda Section

- 30 -

STATEMENT SHOWING LAND STATUS OF VARIOUS SCHOOLS FOR DIVERSION PROPOSAL IN SUKINDA RANGE

Sl. No	Name of the School	Year of Establishment	Actual area under occupation (IN Acre)	Building/Add. Class room/Libraries Hall Sanctioned under DMF		Previously constructed Building status (Year wise)	Geo-Reference Photograph	Whether Pillar posted Yes/No	Area Proposed for Diversion By concern BEO (In Acre)	Khata No. Plot No. Kissam As per Sabik
				New Construction carried out or not	Present Status					
1	2	3	4	5	6	7	8	9	10	11
1	Govt. N.U.P School, Kusumundia	1967	1.3	2025 Class Room Library Activity Room Toilet	Work completed	2017-18- Class room. Office etc. 2022-23 Class room & Office Room etc.	20.993257 85.770198	NO	1.3	Khata No.94 P. No.45 Sal Jungle
2	Govt UP School, Mahulkhal	2004	1.58	2025 Class Room Libray Activity Room Toilet	Work completed	2012-13 Class Room & Office Room etc.	20.995309 85.754164	No	1.58	Plot No.70 Sal Jungle
3	Govt. UP school Ransol	1950	0.92	2025 Class Room Liabery Activity Room Toilet	Work completed	1991-92 Class Room & Office Room etc.	20.995706 85.742699	NO	0.92	Plot No.197 Jungle Jhati
4	Govt. UP school Kalarangiatta	1976	6.66	2025 Class Room Library Toilet	Work completed	20212-23 Hostel Building 2005-06 Class Room	21.004082 85.735137	NO	2.43	Plot No. 46 Sal Jungle
5	Govt. U.P School Baragaji	2004	1.28	2025 Class Room Library Toilet	Under construction up to Chajja Level Completed	2004-05 Class Room	20.991211 85.722356	NO	1.28	Plot No.02 Sal Jungle

Forester
Ransol section

Divisional Forest Officer
Cutback Forest Division

- XI -

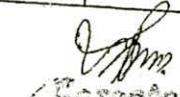
Sl. No	Name of the School	Year of Establishment	Actual area under occupation (IN Acre)	Building/Add. Class room/Libraries Hall Sanctioned under DMF		Previously constructed Building status (Year wise)	Geo-Reference Photograph	Whether Pillar posted Yes/No	Area Proposed for Diversion By concern BEO (In Acre)	Khata No. Plot No. Kissam As per Sabik
				New Construction carried out or not	Present Status					
1	2	3	4	5	6	7	8	9	10	11
7	Katepurty Govt. U.P School, Kalarangiatta	2008	1.99	2025 Class Room -2 nos.	Up to Roof Completed Plastering pending	2008-09 Class Room	21.027833 85.743153	NO	1.99	Khata No.118 Plot No.02 Gramya Jungle
8	Govt. Project Primary School at Garamian	2008	0.47	No	Nil	2008-09 Class Room	20.986408 85.793418	NO	0.26	Plot No.650,651 Sal Jungle
9	Govt. U.P School Chingunia	2007	0.40	No	Nil	2007-08 Class Room	21.033822 85.745365	NO	0.30	Plot No.443 Sal Jungle
10	Govt. Primary School Natore	2007	1.95	2025 Library Class Room Activity Room	Up to Roof Completed Plastering pending	2007 Class Room	21.078967 85.703013	No	1.95	Plot No.24 Sal Jungle
12	Govt. Primary School at Gurujangapal	2007	2.50	2025 Additional Class room Library	Up to Roof Completed Plastering pending	2007 Class Room	21.055919 85.792257	NO	0.30	Plot No.07 as per Sabik-Purunapadia Hal Khata No. 02 Plot No.17 Kissam -Sal Jungle
13	Yubaskti Nodal U.p School, Benagadia	1969	2.28	2025 Additional Class room Library	Completed			No	2.28	Khata No.75 Plot No.S07 Sal Jungle
14	Govt Primary School at Aradapal	2008	4.6	2025 Additional Class room Library Common Room	Under Construction up to Plint Level	2008 Class Room	21.070732 85.7424	No	0.453	Plot No.16 Sal Jungle

Forester
Ransol section

Divisional Forest Officer
Cutback Forest Division

- 3X -

Sl. No	Name of the School	Year of Establishment	Actual area under occupation (IN Acre)	Building/Add. Class room/Libraries Hall Sanctioned under DMF		Previously constructed Building status (Year wise)	Geo-Reference Photograph	Whether Pillar posted Yes/No	Area Proposed for Diversion By concern BEO (In Acre)	Khata No. Plot No. Kissam As per Sabik
				New Construction carried out or not	Present Status					
1	2	3	4	5	6	7	8	9	10	11
21	Govt. U.P School Guhiasal	2017	1	No	Nil	2016 Class Room Office	21.148332 85.75048	NO	1	Plot No.04 Sal Jungle
22	Govt. primary School Saruabil	2006	3.23	2025 Activity Room, Class room, Library	Up to Roof Completed	2006-07 Class room	21.058238 85.801365	NO	0.5	Plot No. 02 Sal Jungle
23	Govt. U.P School at Sukurungi	1989	96.87	No	Nil	2006-07 Class room	21.043932 85.802754	NO	1.04	Plot No. 01 Sal Jungle


 Forester
 Ransoi section

- 3 -

165

ANNEXURE-6/A3SERIES



GOVERNMENT OF ODISHA

ବନଖଣ୍ଡ ଅଧିକାରୀ ତଥା ବନ୍ୟପ୍ରାଣୀ ଡଭାବଧାରକଙ୍କ କାର୍ଯ୍ୟାଳୟ, କଟକ ବନଖଣ୍ଡ, କଟକ
OFFICE OF THE DIVISIONAL FOREST OFFICER: CUTTACK FOREST DIVISION

AT: - GHATAKULA, NUAPADA, CUTTACK 753010

Tel:- 0671-2957611, Control Room:- 0671-2340343, Toll Free No.18003457473

Email: - dfo.cuttack@odisha.gov.in

No 4829 / 5F/ (Forest Diversion) 05/2025

Dated, Cuttack the 12 th June, 2025.

To

The Collector-Cum-Chairman,
District Level Committee under Forest Right Act, 2006,
Jajpur.

Sub: -

Diversion of forest land for non-forestry purpose under sub-section(2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

Sir,

In inviting a kind reference to the subject cited above, this is to inform you that, the Block Education Officer, Sukinda has submitted 21 (Twenty-one) numbers of projects along with its enclosure for regularization of land in their favour under sub-section(2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

In this context, it is requested to take further approval of the above project at District Level Committee level as per the Provisions laid down under section 2.2 (viii) of "Procedure for seeking prior approval for diversion of forest land for non forest purposes for facilities managed by the Government under Section 3(2) of the Scheduled Tribes and Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006."

This is for favour of your kind information and necessary action.

Yours Faithfully,

Encl: - As above.


Divisional Forest Officer
Cuttack Forest Division


Divisional Forest Officer,
Cuttack Forest Division
(P.T.O)

11211

Memo No.

4830

dt.

12.06.2025

Copy forwarded to the District Welfare Officer-cum-Member Convener (District Level Committee under Forest Right Act, 2006) Jajpur for information & necessary action.

AR
12.05.2025

Divisional Forest Officer,
Cuttack Forest Division.

Memo No.

4831

dt.

12.06.2025

Copy forwarded to the Block Education Officer, Sukinda for information & necessary action with reference to his letter No.926 dt.23.05.2025.

AR
12.06.2025

Divisional Forest Officer,
Cuttack Forest Division.

Memo No.

4832

dt.

12.06.2025

Copy forwarded to the Range Officer, Sukinda Range for information & necessary action.

AR
12.06.2025

Divisional Forest Officer,
Cuttack Forest Division.

AR
Divisional Forest Officer
Cuttack Forest Division

District

Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik Kissam of land	Purpose
1	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Santarapur	124	102	0.65	Sal Jungle	Regularization of Govt. Upper Primary School, Santarapur.
2	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Deogaon	10	171, 172	0.263	Sal Jungle	Regularization of Govt. Upper Primary School, Deogaon.
3	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Podaora	6 (AJA)	13	0.56	Sal Jungle	Regularization of Govt. Primary School, Podaora.
4	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Pimpudia	147 (Rakhita)	763, 764	0.392	Sal Jungle	Regularization of Patitapaban High School, Pimpudia.
5	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Nagada	6 (Rakhita)	140 (p)	0.404	Sal Jungle	Regularization of Govt. Primary School, Nagada.
6	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Nator	17 (Rakhita)	47	0.789	Sal Jungle	Regularization of Govt. Primary School, Natore.
7	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Aradapal	10 (Rakhita)	214	0.453	Sal Jungle	Regularization of Govt. Primary School, Aradapal.
8	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Mantira	81	490	0.416	Sal Jungle	Regularization of Govt. Upper Primary School, Mantira.
9	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Nizigarh	884	2010	0.08	Sal Jungle	Regularization of Govt. Primary School, Purunapani.
10	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Bethiahata	46	175	0.45	Sal Jungle	Regularization of Ashokjhar U.P School, Singadia.
11	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Karadagadia	79	285	0.129	Sal Jungle	Regularization of Govt. Primary School at Karadagadia.
12	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Kankadapal	213 (AJA), 212	1311, 1312	0.323	Sal Jungle	Regularization of Netaji Govt. Upper Primary School, Kankadapal.
13	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Giringamala	183 (AJA)	905	0.485	Sal Jungle	Regularization of Govt. Primary School at Chatakiposi.

-36-

14	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Mohulkhal	84 (Rakhit)	129 (p), 128	0.639	Sal Jungle	Regularization of Govt. Primary School, Mahulkhala.
15	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Kalarangiatta	118 (AJA)	328	0.485	Sal Jungle	Regularization of Govt. Primary School, Kalarangiatta.
16	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Giringamala	185 (Rakhit)	634	0.25	Sal Jungle	Regularization of Govt. Primary School, Karadagadia.
17	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Gantayatkateni	71 (Rakhit)	12, 13	0.441	Sal Jungle	Regularization of Govt. Primary School, Gantayatkateni.
18	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Duburi	127 (Anabadi)	1	0.809	Sal Jungle	Regularization of Govt. Primary School, Siaria.
19	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Ragada	75 (AJA)	23	0.319	Sal Jungle	Regularization of Govt. Primary School, Ragada.
20	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Garamian	166	650	0.105	Sal Jungle	Regularization of Govt. Primary School, Garamian
21	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Benagadia	75 (AJA)	807	0.922	Sal Jungle	Regularization of Yubasakti Govt. Upper Primary School, Benagadia

AR
Divisional Forest Officer
Cuttack Forest Division

AR
12.06.2025
Divisional Forest Officer,
Cuttack Forest Division.



GOVERNMENT OF ODISHA

ବନଖଣ୍ଡ ଅଧିକାରୀ ତଥା ବନ୍ୟପ୍ରାଣୀ ଚିତ୍ତାବଧାରକଙ୍କ କାର୍ଯ୍ୟାଳୟ, କଟକ ବନଖଣ୍ଡ , କଟକ
OFFICE OF THE DIVISIONAL FOREST OFFICER: CUTTACK FOREST DIVISION
AT: - GHATAKULA, NUAPADA, CUTTACK 753010

Tel:- 0671-2957611, Control Room:- 0671-2340343, Toll Free No.18003457473

Email: - dfo.cuttack@odisha.gov.in

No 6289 / 5F/ (Forest Diversion) 05/2025

Dated, Cuttack the 25th July, 2025.

To

The Collector-Cum-Chairman,
 District Level Committee under Forest Right Act, 2006,
 Jajpur.

Sub: -

Diversion of forest land for non-forestry purpose under sub-section(2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

Sir,

In inviting a kind reference to the subject cited above, this is to inform you that, the Block Education Officer, Sukinda has submitted 15(Fifteen) numbers of projects along with its enclosure for regularization of land in their favour under sub-section(2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

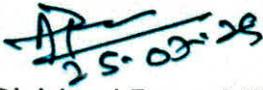
In this context, it is requested to take further approval of the above project at District Level Committee level as per the Provisions laid down under section 2.2 (viii) of "Procedure for seeking prior approval for diversion of forest land for non forest purposes for facilities managed by the Government under Section 3(2) of the Scheduled Tribes and Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006."

This is for favour of your kind information and necessary action.

Encl: - As above.

Yours Faithfully,


 Divisional Forest Officer,
 Cuttack Forest Division


 Divisional Forest Officer,
 Cuttack Forest Division
 (P.T.O)

-3X-

11211

Memo No. 6290 dt. 25.7.25

Copy forwarded to the District Welfare Officer-cum-Member Convener (District Level Committee under Forest Right Act, 2006) Jajpur for information & necessary action.

AP
25-07-25
Divisional Forest Officer,
Cuttack Forest Division.

Memo No. 8291 dt. 25.7.25

Copy forwarded to the Block Education Officer, Sukinda for information & necessary action with reference to his letter No.979 dt.03.06.2025.

AP
25-07-25
Divisional Forest Officer,
Cuttack Forest Division.

Memo No. 6292 dt. 25.7.25

Copy forwarded to the Range Officer, Sukinda Range for information & necessary action.

AP
25-07-25
Divisional Forest Officer,
Cuttack Forest Division.

AP
Divisional Forest Officer
Cuttack Forest Division

-31-

Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik Kissam of land	Purpose
1	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Mirigichara	41 (Anabadi)	209	0.809	Sal Jungle	Regularization of Mirigichara Govt. Primary School at Mirigichara.
2	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Sansailo	468 & 466	749, 745 & 1074	0.190	Sal Jungle	Regularization of Govt. Primary School at Nuasahi.
3	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Lembo	84	103 & 104	0.259	Sal Jungle	Regularization of Govt. Primary School at Singadia.
4	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Sansailo	466	1044	0.404	Sal Jungle	Regularization of Govt. Upper Primary School at Arasahi.
5	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Botalanda	599 (AJA)	1743 & 1742	0.202	Sal Jungle	Regularization of Govt. Primary School at mundakula.
6	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Madhapur	596 & 593	2520 & 2521	0.809	Sal Jungle	Regularization of Govt. Primary School at Rangitangar.
7	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Ambapal	90 (Rakhita)	503	0.275	Sal Jungle	Regularization of Govt. Primary School at Ambapal.
8	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Botalanda	601 (Rakhita)	1621	0.133	Sal Jungle	Regularization of Govt. Upper Primary School at Badabaunsakana.
9	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Rankia	106	1119	0.040	Sal Jungle	Regularization of Govt. Primary School at Naluabena.
10	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Olia	196 (Rakhita)	589	0.254	Sal Jungle	Regularization of Kainjira Govt. Primary School at Kainjira.
11	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Nizigarh	887	2226	0.114	Sal Jungle	Regularization of Govt. Upper Primary School at Dalki.


 Divisional Forest Officer
 Cuttack Forest Division

- 4X -

Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik Kissam of land	Purpose
12	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Kharadiha	248 & 251	327 & 631	0.501	Sal Jungle	Regularization of Laxminarayan Nodal Upper Primary School at Kharadi.
13	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Sukarana	372 (AJA)	1138	0.214	Sal Jungle	Regularization of Bhalukanthia Govt. Project Primary School.
14	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Kharadiha	251 (Rakhit)	665	0.987	Sal Jungle	Regularization of Govt. Primary School at Kayandhipa.
15	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Pimpudia	144 (AJA)	385	0.202	Sal Jungle	Regularization of Govt. Primary School at Bamanagar.


 Divisional Forest Officer
 Cuttack Forest Division


 Divisional Forest Officer,
 Cuttack Forest Division.



GOVERNMENT OF ODISHA

ବନଖଣ୍ଡ ଅଧିକାରୀ ତଥା ବନ୍ୟପ୍ରାଣୀ ଡଭାବଧାରକଙ୍କ କାର୍ଯ୍ୟାଳୟ, କଟକ ବନଖଣ୍ଡ , କଟକ
OFFICE OF THE DIVISIONAL FOREST OFFICER: CUTTACK FOREST DIVISION
AT: - GHATAKULA, NUAPADA, CUTTAK 753010

Tel:- 0671-2957611, Control Room:- 0671-2340343, Toll Free No.18003457473

Email: - dfo.cuttack@odisha.gov.in

No 6671 / 5F/ (Forest Diversion) 05/2025

Dated, Cuttack the 06 th August, 2025.

To

The Collector-Cum-Chairman,
 District Level Committee under Forest Right Act, 2006,
 Jajpur.

Sub: -

Diversion of forest land for non-forestry purpose under sub-section(2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

Sir,

In inviting a kind reference to the subject cited above, this is to inform you that, the different user agency has submitted 39(Thirty-Nine) numbers of projects along with its enclosure for regularization of land in their favour under sub-section(2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

In this context, it is requested to take further approval of the above project at District Level Committee level as per the Provisions laid down under section 2.2 (viii) of "Procedure for seeking prior approval for diversion of forest land for non forest purposes for facilities managed by the Government under Section 3(2) of the Scheduled Tribes and Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006."

This is for favour of your kind information and necessary action.

Encl: - As above.

Yours Faithfully,


 Divisional Forest Officer
 Cuttack Forest Division


 Divisional Forest Officer,
 Cuttack Forest Division
 (P.T.O)

11211

Memo No. 6672 dt. 06.08.2025
Copy forwarded to the District Welfare Officer-cum-Member Convener (District Level Committee under Forest Right Act, 2006) Jajpur for information & necessary action.

AP
06.08.25

Divisional Forest Officer,
Cuttack Forest Division.

Memo No. 6673 dt. 06.08.2025
Copy forwarded to the Block Education Officer, Danagadi for information & necessary action with reference to his letter No.1518 dt.25.07.2025.

AP
06.08.25

Divisional Forest Officer,
Cuttack Forest Division.

Memo No. 6674 dt. 06.08.2025
Copy forwarded to the Block Education Officer, Sukinda for information & necessary action with reference to his letter No.1230 dt.23.07.2025.

AP
06.08.25

Divisional Forest Officer,
Cuttack Forest Division.

Memo No. 6675 dt. 06.8.2025
Copy forwarded to the District Welfare Officer, Jajpur for information & necessary action with reference to his letter No.1534 dt.05.07.2025.

AP
06.08.25

Divisional Forest Officer,
Cuttack Forest Division.

Memo No. 6676 dt. 06.08.2025
Copy forwarded to the Range Officer, Tomka Range for information & necessary action with reference to his memo No.713 dt.28.07.2025.

AP
06.08.25

Divisional Forest Officer,
Cuttack Forest Division.

AP
Divisional Forest Officer
Cuttack Forest Division

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Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik Kissam of land	Purpose
1	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Sahapur	02	82	.4249	Jungle	Regularization of Sahapur Project Primary School at Sahapur.
2	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Dahisahi	315	712	0.2023	Sal Jungle	Regularization of Dahisahi Project Primary School at Dahisahi.
3	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Baliapal	315	547	0.0566	Sal Jungle	Regularization of Shiva Sabitri Upper Primary School at Baliapal.
4	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Karamgotha	3 & 1	404 & 405	0.6151	Jungle	Regularization of Karamgotha New Primary School at Karamgotha.
5	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Sagadagula	315	547	0.0566	Sal Jungle	Regularization of Sagadagula Primary School at Sagadagula.
6	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Sobara	109	667, 668 & 669	0.0607	Jhadi Jungle	Regularization of Sobara Project Upper Primary School at Sobara.
7	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Sainkula	79	104	0.3723	Jungle	Regularization of Sainkula Project School at Sainkul.
8	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Rangahudi	104	475	0.8093	Sal Jungle	Regularization of Raghunath Memorial Upper Primary School at Rangaundi.
9	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Kiajhar	05	1471, 917, 918, 919 & 920	0.9753	Jungle	Regularization of Kiajhar UGME School at Kiajhar.
10	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Tarajhar	01	114	0.2063	Sal Jungle	Regularization of Tarajhar Primary School at Tarajhar.
11	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Kiajhar Forest Block	01	195	0.3237	Jungle	Regularization of Burudisahi Primary School at Kiajhar Forest Block.


 Divisional Forest Officer
 Cuttack Forest Division

Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik Kissam of land	Purpose
12	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Salijanga	538, 539 & 541	1748, 1749 & 1945	0.4330	Sal Jungle	Regularization of Salijanga UGME School at Salijanga.
13	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Kabitra	259	1217	0.9146	Jungle	Regularization of Gopabandhu Nodal Upper Primary School at Kabitra.
14	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Baliapal	315	430	0.0404	Sal Jungle	Regularization of Kalamabahali Project Primary School at Baliapal.
15	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Baliapal	315	347	0.6070	Sal Jungle	Regularization of Ulibeda Project Primary School at Baliapal.
16	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Kabitra	259	1492 & 1493	0.1092	Jungle	Regularization of Kolathapada New Primary School at Kabitra.
17	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Badasulidiha	52	2	0.1942	Sal Jungle	Regularization of Jatrapal Primary School at Badasulidiha.
18	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Ankurapal	372	78	0.0728	Jungle	Regularization of Ankurapal New Upper Primary School at Ankurapal.
19	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Durgapur	1	31	05058	Jungle	Regularization of Durgapur Primary School at Forest Block at Durgapur.
20	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Kusumjhari	781	4597	0.2023	Sal Jungle	Regularization of Kusumjhari Primary School at Kusumjhari.
21	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Gambharipatia	4	50	0.2063	Jungle	Regularization of Gambharipatia Project School at Gambharipatia.
22	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Salijanga	338	1	0.7365	Jungle	Regularization of Kulapatia Project Primary School at Salijanga.


 Divisional Forest Officer
 Cuttack Forest Division

Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik Kissam of land	Purpose
23	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Nadiabhanga	90	96 & 97	0.8093	Sal Jungle	Regularization of Hingula Nodal Upper Primary School at Nadiabhanga.
24	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Janindapal	120	733	0.4046	Jungle	Regularization of Chahalpada Project Primary School at Janindapal.
25	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Champajhar	45	78	0.6070	Sal Jungle	Regularization of Raighati Project School at Champajhar.
26	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Olala	176	602/98 8	0.2590	Sal Jungle	Regularization of Bengagadia Adivasi Project Primary School at Olala.
27	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Salijanga	541	2123	0.2832	Jungle	Regularization of Nahuraniposi Primary School at Salijanga.
28	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Tungeisuni	10	142	0.0809	Jungle	Regularization of Tungeisuni Primary School at Tungeisuni.
29	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Janra	245	349	0.1821	Sal Jungle	Regularization of Janra Primary School at Janra.
30	Jajpur	Tomka	Sukinda	Block Education Officer, Sukinda.	Gobarghati	75	40	0.1416	Jhati Jungle	Regularization of Madhuban Govt. Primary School at Gobarghati.
31	Jajpur	Tomka	Sukinda	Block Education Officer, Sukinda.	Nuagaon	27	53	0.1214	Sal Jungle	Regularization of Nuagaon Govt. Primary School at Nuagaon.
32	Jajpur	Tomka	Sukinda	Block Education Officer, Sukinda.	Tikarpada	1 (AJA)	105	0.1618	Sal Jungle	Regularization of Govt. New Project Primary School at Tikarpada.
33	Jajpur	Tomka	Sukinda	Block Education Officer, Sukinda.	Sansailo	1 (AJA)	42	0.7365	Sal Jungle	Regularization of Balipada Primary School at Dahipada.
34	Jajpur	Tomka	Sukinda	Block Education Officer, Sukinda.	Kumarda	08	34	0.0364	Sal Jungle	Regularization of Govt. Primary School at Kumarda.
35	Jajpur	Tomka	Danagadi	District Welfare Officer, Jajpur.	Janindapal	120	632	0.6151	Jungle	Regularization of Panubahali Ashram School at Janindapal.


 Divisional Forest Officer
 Cuttack Forest Division

- 4X -

Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik Kissam of land	Purpose
36	Jajpur	Tomka	Danagadi	District Welfare Officer, Jajpur.	Khanduraipatna	9	273,27 4,275, 276 & 277	0.9712	Jungle	Regularization of Govt. High School, Tomka at Khanduraipatna.
37	Jajpur	Tomka	Danagadi	District Welfare Officer, Jajpur.	Kiajhar	5	86,87 & 88	0.9793	Sal Jungle	Regularization of Tomka Ashram School at Kiajhar in Jajpur.
38	Jajpur	Tomka	Danagadi	District Welfare Officer, Jajpur.	Barakhai	211 & 209	436 & 433	0.9834	Jungle	Regularization of Barakhai Ashram School at Barakhai
39	Jajpur	Tomka	Danagadi	District Welfare Officer, Jajpur.	Baliapala	46	290	0.7244	Jungle	Regularization of Baliapala Ashram School at Baliapala.


 Divisional Forest Officer
 Cuttack Forest Division


 06.08.25
 Divisional Forest Officer,
 Cuttack Forest Division.



GOVERNMENT OF ODISHA

ବନଖଣ୍ଡ ଅଧିକାରୀ ତଥା ବନ୍ୟପ୍ରାଣୀ ଡଭାବ୍ୟାଚରକଙ୍କ କାର୍ଯ୍ୟାଳୟ, କଟକ ବନଖଣ୍ଡ, କଟକ

OFFICE OF THE DIVISIONAL FOREST OFFICER: CUTTACK FOREST DIVISION

AT: - GHATAKULA, NUAPADA, CUTTACK 753010

Tel:- 0671-2957611, Control Room:- 0671-2340343, Toll Free No.18003457473

Email: - dfo.cuttack@odisha.gov.in

No. 7264/5F/ (Forest Diversion) 05/2025

Dated, Cuttack the 30 th August, 2025.

To

The Collector-Cum-Chairman,
District Level Committee under Forest Right Act, 2006,
Jajpur.

Sub: -

Diversion of forest land for non-forestry purpose under sub-section(2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

Sir,

In inviting a kind reference to the subject cited above, this is to inform you that, the District Welfare Officer, Jajpur has submitted 25(Twenty-Five) numbers of projects along with its enclosure for regularization of land in their favour under sub-section(2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

In this context, it is requested to take further approval of the above project at District Level Committee level as per the Provisions laid down under section 2.2 (viii) of "Procedure for seeking prior approval for diversion of forest land for non forest purposes for facilities managed by the Government under Section 3(2) of the Scheduled Tribes and Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006."

This is for favour of your kind information and necessary action.

Encl: - As above.

Yours Faithfully,


Divisional Forest Officer
Cuttack Forest Division


29.08.25
Divisional Forest Officer,
Cuttack Forest Division
(P.T.O)

11211

Memo No. 7265 dt. 30.08.2025

Copy forwarded to the District Welfare Officer-cum-Member Convener (District Level Committee under Forest Right Act, 2006) Jajpur for information & necessary action.

AR
29.08.25

Memo No. 7266 dt. 30.08.2025

Copy forwarded to the Block Education Officer, Danagadi for information & necessary action.

Divisional Forest Officer,
Cuttack Forest Division.

AR
29.08.25

Memo No. 7267 dt. 30.08.2025

Copy forwarded to the Block Education Officer, Sukinda for information & necessary action.

Divisional Forest Officer,
Cuttack Forest Division.

AR
29.08.25

Memo No. 7268 dt. 30.08.2025

Copy forwarded to the Range Officer, Sukinda Range for information & necessary action.

Divisional Forest Officer,
Cuttack Forest Division.

AR
29.08.25

Memo No. 7269 dt. 30.08.2025

Copy forwarded to the Range Officer, Tomka Range for information & necessary action.

Divisional Forest Officer,
Cuttack Forest Division.

AR
29.08.25

AR
Divisional Forest Officer
Cuttack Forest Division

Divisional Forest Officer,
Cuttack Forest Division.

-X9-

Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik KISSAM of land	Purpose
1	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Kiajhar	8	201 & 202	0.6151	Jungle	Regularization of Samarpita Project Primary School at Kiajhar.
2	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Baliapala	317	32	0.2832	Gramya Jungle	Regularization of Belanda Project Primary School at Baliapala.
3	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Bhadrapasi	237	185	0.1456	Jungle	Regularization of Bhadrapasi New Primary School at Bhadrapasi.
4	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Jamuposi	9	7	0.2428	Jungle	Regularization of Jamuposi Project Primary School at Jamuposi.
5	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Badasulidiha	52/2	4	0.2104	Sal Jungle	Regularization of Hanumantapatna Project Primary School at Badasulidiha.
6	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Khanduraipatna	9	545	0.1618	Sal Jungle	Regularization of Khanduraipatna Primary School at Khanduraipatna.
7	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Khanduraipatna	3	850 & 851	0.2590	Jungle	Regularization of Patharbandha Project Primary School at Khanduraipatna.
8	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Chitri	781	4287	0.2792	Jungle	Regularization of Nuagaon Primary School at Chitri.
9	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Kiajhar	8	2023	0.0647	Sal Jungle	Regularization of Maa Mangala Upper Primary School at Kiajhar.
10	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Khanduraipatna	9	40	0.2751	Sal Jungle	Regularization of Dankarisahi Project Upper Primary School at Khanduraipatna.


 Divisional Forest Officer
 Cuttack Forest Division

(P.T.O)

Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik KISSAM of land	Purpose
11	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Khanduraipatna	3	295	0.2670	Jungle	Regularization of Patabali Primary School at Khanduraipatna.
12	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Kharadibandi	199	528 & 529	0.3358	Jungle	Regularization of Kharadabandi Primary School at Kharadibandi.
13	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Manoharpur	97	188(p)	0.8666	Sal Jungle	Regularization of Asanbahali Primary School at Manoharpur.
14	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Salijanga	538 & 541	350 & 357	0.6394	Sal Jungle	Regularization of Benapatia project Primary School at Salijanga.
15	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Golagaon	81	498	0.4046	Sal Jungle	Regularization of Bhitaramanika Project Primary School at Golagaon.
16	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Kiajhar	1	1252	0.3706	Jungle	Regularization of Kiajhar Munda Sahi Project Primary School at Kiajhar.
17	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Kiajhar	8	1923 & 2023	0.2023	Sal Jungle	Regularization of Banasahi Primary School at Kiajhar.
18	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Baligotha	3	47 & 48	0.1699	Jungle	Regularization of Baligotha Project Primary School at Baligotha.
19	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Champajhar	45	193, 175, 120, 172/275	0.3278	Sal Jungle	Regularization of Champajhar Primary School at Champajhar.
20	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Sulia	28	11	0.8903	Sal Jungle	Regularization of Sulia Upper Primary School at Sulia.

[Signature]
 Divisional Forest Officer
 Cuttack Forest Division

(P.T.O)

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Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik KISSAM of land	Purpose
21	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Ranagundi	85	771	0.4046	Sal Jungle	Regularization of Ranagundi Primary School at Ranagundi.
22	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Kaibalyagadia	85	303	0.0809	Sal Jungle	Regularization of Kaibalyagadia Primary School at Kaibalyagadia.
23	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Mandapada	19	130	0.1618	Sal Jungle	Regularization of Mandapada Primary School at Mandapada.
24	Jajpur	Tomka	Danagadi	Block Education Officer, Danagadi.	Nakulasahi	43	368	0.2751	Jungle	Regularization of Nakulasahi Project Primary School at Nakulasahi.
25	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Haridabahali	61	295	0.0647	Sal Jungle	Regularization of Govt. Primary School at Haridabahali.


 Divisional Forest Officer
 Cuttack Forest Division


 29.08.25
 Divisional Forest Officer,
 Cuttack Forest Division.



GOVERNMENT OF ODISHA

ବନଖଣ୍ଡ ଅଧିକାରୀ ତଥା ବନ୍ୟପ୍ରାଣୀ ଡ଼ାବଧାରକଙ୍କ କାର୍ଯ୍ୟାଳୟ, କଟକ ବନଖଣ୍ଡ , କଟକ
OFFICE OF THE DIVISIONAL FOREST OFFICER: CUTTACK FOREST DIVISION

AT: - GHATAKULA, NUAPADA, CUTTACK 753010

Tel:- 0671-2957611, Control Room:- 0671-2340343, Toll Free No.18003457473

Email: - dfo.cuttack@odisha.gov.in

No. 8022 / 5F/ (Forest Diversion) 05/2025

Dated, Cuttack the 19 th September, 2025.

To

The Collector-Cum-Chairman,
District Level Committee under Forest Right Act, 2006,
Jajpur.

Sub: - Diversion of forest land for non-forestry purpose under sub-section(2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

Sir,

In inviting a kind reference to the subject cited above, this is to inform you that, the District Welfare Officer, Jajpur has submitted 07(Seven) numbers of projects along with its enclosure for regularization of land in their favour under sub-section(2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

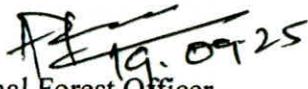
In this context, it is requested to take further approval of the above project at District Level Committee level as per the Provisions laid down under section 2.2 (viii) of "Procedure for seeking prior approval for diversion of forest land for non forest purposes for facilities managed by the Government under Section 3(2) of the Scheduled Tribes and Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006."

This is for favour of your kind information and necessary action.

Encl: - As above.

Yours Faithfully,


Divisional Forest Officer
Cuttack Forest Division


Divisional Forest Officer,
Cuttack Forest Division
(P.T.O)

- SB -

1/211

Memo No. 8023 dt. 19.09.2025
Copy forwarded to the District Welfare Officer-cum-Member Convener (District Level Committee under Forest Right Act, 2006) Jajpur for information & necessary action.

[Signature]
19.09.25

Divisional Forest Officer,
Cuttack Forest Division.

Memo No. 8024 dt. 19.09.2025
Copy forwarded to the Block Education Officer, Sukinda for information & necessary action.

[Signature]
19.09.25

Divisional Forest Officer,
Cuttack Forest Division.

Memo No. 8025 dt. 19.09.2025
Copy forwarded to the Range Officer, Sukinda Range for information & necessary action.

[Signature]

Divisional Forest Officer,
Cuttack Forest Division

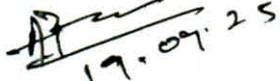
[Signature]
19.09.25

Divisional Forest Officer,
Cuttack Forest Division.

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Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik Kissam of land	Purpose
1	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Jemadeipur	106 (Rakhita) & 104(AJA)	925 & 926	0.214	Sal Jungle	Regularization of Govt. upper Primary School at jemadeipur.
2	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Baulapal	1029Rakhita	945,943,944,942	0.9833	Sal Jungle	Regularization of Govt. Primary School at Baulapal.
3	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Koilo	129	752	0.4492	Sal Jungle	Regularization of Govt. Primary School at Koilo.
4	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Mangalpur	230	10	0.3723	Sal Jungle	Regularization of Mahamayee Govt. Upper Primary School at Mangalpur.
5	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Ichhapur	102	207	0.21	Sal Jungle	Regularization of Govt. Primary School at Ichhapur.
6	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Haridabahali	61	295	0.0647	Sal Jungle	Regularization of Govt. Primary School at Haridabahali.
7	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Koilo	130	27	0.4046	Sal Jungle	Regularization of Govt. Primary School at Koilo Upper sahi.


Divisional Forest Officer
Cuttack Forest Division


17.09.25
Divisional Forest Officer,
Cuttack Forest Division.

PROCEEDING OF DLC MEETING HELD ON 23.09.2025 AT 12:30 PM IN THE COLLECTORATE CONFERENCE HALL, JAJPUR

The District Level Committee (DLC) meeting under Forest Rights Act (FRA) 2006 and Amendment Rules 2012 was held on 23.09.2025 at 12:30 PM under the Chairmanship of the Collector-cum-District Magistrate, Jajpur in the Conference Hall of Collectorate, Jajpur. The following members were present in the meeting:

1. Sri Amber Kumar Kar, OAS(SS)-Collector & Chairperson, DLC, Jajpur
2. Sri Sibananda Swain, ADM(Revenue), Jajpur
3. Smt. Jema Chakhi, ZP Member, Zone No. 37 (Member, DLC)
4. Smt. Tina Haibru, ZP Member, Zone No. 9 (Member, DLC)
5. Sri Sadhu Charan Tiyu, ZP Member, Zone No. 38 (Member, DLC)
6. Sri Santosh Kumar Pati, ACF, Representative from DFO Office, Cuttack
7. Sri Sarat Chandra Behera, DWO, Jajpur (Member Convenor)

At the outset, the Chairperson welcomed the members, special invitees and Vasundhara, the Nodal NGO, to the meeting and requested the DWO to brief the members about the status of Individual Forest Rights (IFR), Community Rights (CR), Community Forest Resource Rights (CFR) and constitution of Community Forest Resource Management Committees (CFRMCs) under the Act & Rules of FRA.

The DWO updated the members about different proposals received from the SDLC, Jajpur for examination and approval as per details given below:

1. 221 numbers of Individual Forest Rights (IFR) claims
2. 20 numbers of Community Forest Rights (CR)
3. 20 numbers of Community Forest Resource Rights (CFR)
4. Constitution of 20 numbers of Community Forest Resource Management Committees (CFRMCs) by Gram Sabha as per 12.09.2023 guidelines of MoTA
5. One diversion proposal for issuance of FRA Certificate for construction of EMRS at Kakudia

Village & Tahasil wise Abstract of CR & CFR Claims:

Sl. No.	Name of the Tahasil	Name of Grama Panchayat	Name of Village	No. of Case record received	Area of Forest land identified for CFR in Ac	Type of Case record
1	Danagadi	Bangarakoat	Diapal	1	46.28	CR & CFR
2	Danagadi	Bangarakoat	Dahanigadia	1	47.03	CR & CFR
3	Danagadi	Ollala	Rampilo	1	220.89	CR & CFR
4	Danagadi	Ranipada	Galiachhanda	1	123.33	CR & CFR
5	Danagadi	Ranagundi	Mandapada	1	276.04	CR & CFR
6	Danagadi	Nachhipura	Kharadabandi	1	96.00	CR & CFR
7	Sukinda	Bartanda	Bahabalpur	1	15.99	CR & CFR
8	Sukinda	Bartanda	Bartanda	1	17.32	CR & CFR

Divisional Forest Officer
Cuttack Forest Division

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9	Sukinda	Atta	Atta	1	111.53	CR & CFR
10	Sukinda	Bartanda	Kantira	1	28.20	CR & CFR
11	Vyasanagar	Ranapur	Shyampur	1	4.16	CR & CFR
12	Vyasanagar	Ranapur	Gopalpur	1	9.74	CR & CFR
13	Dharmasala	Gangadharpur	Kanipatia	1	23.71	CR & CFR
14	Dharmasala	Gangadharpur	Imammanagar	1	15.06	CR & CFR
15	Dharmasala	Gangadharpur	Rathia	1	2.70	CR & CFR
16	Dharmasala	Gangadharpur	Palar	1	3.35	CR & CFR
17	Darpan	Samia	Satamana	1	75.21	CR & CFR
18	Darpan	Khaira	Khaira	1	13.65	CR & CFR
19	Darpan	Kaimatia	Abhaypur	1	8.91	CR & CFR
20	Darpan	Kaimatia	Birijanga	1	19.91	CR & CFR
Total				20	1159.01	

Village & Tahasil wise Abstract of IFR Claims:

Sl. No.	Name of the Tahasil	Name of Grama Panchayat	Name of Village	No. of Case record received	Total Area involved in Acre	Type of Case
1	Sukinda	Olia	Sukarana	140	12.408	IFR
2	Danagadi	Bangarakota	Dahanigadia	17	2.29	IFR
3	Danagadi	Nachhipura	Kharadabandi	2	0.14	IFR
4	Darpan	Badachana	Sasanpurusottampur	62	5.93	IFR
Total				221	20.77	IFR

Village & Tahasil wise Abstract of Constitution of CFRMC:

Sl. No.	Name of the Tahasil	Name of Grama Panchayat	Name of Village	No. of Case record received	Forest land identified for CFR Area in Ac	Type of Case record
1	Danagadi	Bangarakoat	Diapal	1	46.28	CR & CFR
2	Danagadi	Bangarakoat	Dahanigadia	1	47.03	CR & CFR
3	Danagadi	Ollala	Rampilo	1	220.89	CR & CFR
4	Danagadi	Ranipada	Galiachhanda	1	123.33	CR & CFR
5	Danagadi	Ranagundi	Mandapada	1	276.04	CR & CFR
6	Danagadi	Nachhipura	Kharadabandi	1	96.00	CR & CFR

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7	Sukinda	Bartanda	Bahabalpur	1	15.99	CR & CFR
8	Sukinda	Bartanda	Bartanda	1	17.32	CR & CFR
9	Sukinda	Atta	Atta	1	111.53	CR & CFR
10	Sukinda	Bartanda	Kantira	1	28.20	CR & CFR
11	Vyasanagar	Ranapur	Shyampur	1	4.16	CR & CFR
12	Vyasanagar	Ranapur	Gopalpur	1	9.74	CR & CFR
13	Dharmasala	Gangadharpur	Kanipatia	1	23.71	CR & CFR
14	Dharmasala	Gangadharpur	Imammanagar	1	15.06	CR & CFR
15	Dharmasala	Gangadharpur	Rathia	1	2.70	CR & CFR
16	Dharmasala	Gangadharpur	Palar	1	3.35	CR & CFR
17	Darpan	Samia	Satamana	1	75.21	CR & CFR
18	Darpan	Khaira	Khaira	1	13.65	CR & CFR
19	Darpan	Kaimatia	Abhaypur	1	8.91	CR & CFR
20	Darpan	Kaimatia	Birijanga	1	19.91	CR & CFR
Total				20	1159.01	

Approval of Community Rights (CR), Community Forest Resource Rights (CFR), and Individual Forest Rights (IFR) Claims

The members conducted comprehensive review of 20 Community Rights (CR) and Community Forest Resources Rights (CFR) case records, along with 221 Individual Forest Rights (IFR) claims recommended by the Sub-Divisional Level Committee (SDLC). The assessment process involved a thorough examination of key documents, including Gram Sabha resolutions, quorum details, CFR resource maps and customary boundaries. The review also considered resolutions from joint meetings of the Forest Rights Committee (FRC), final Gram Sabha resolutions and field verification reports prepared by the Revenue and Forest Departments.

After a detailed discussion and verification, the DLC unanimously approved all 20CR and CFR claims, along with 221 IFR claims, recognizing the rightful claims of forest-dependent communities.

Constitution of Community Forest Resource Management Committees (CFRMCs)

The DLC also reviewed the status of Community Forest Resource Management Committees (CFR-MCs) in accordance with Rule 4(1)(e) of the Forest Rights Act (FRA), 2006 and as per 12.09.2023 guidelines of MoTA, Government of India. A detailed examination of the resolutions passed by 20 Gram Sabhas confirmed that CFR-MCs have been duly constituted for effective forest governance.

Approval of Diversion Proposal

The DWO appraised the committee that one proposal for construction of EMRS at Kakudia under Sukinda Block has been received from the SDLC for issue of FRA certificate.


Divisional Forest Officer
Cuttack Forest Division

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After threadbare discussion the committee unanimously approved the proposal for issuance of FRA certificate in favour of the User Agency.

Further, the DWO appraised the committee that the DFO, Cuttack vide his letter No. 6671 Dt.06.08.2025, 689 Dt.25.07.2025, 4829 Dt.12.06.2025, 5078 Dt.25.06.2025, 4835 Dt.13.05.2025, 1971 Dt.07.05.2025, 7264 Dt.30.08.2025 and 8022 Dt.19.09.2025 addressing to the Collector-cum-Chairperson, DLC, has submitted 110 numbers of Diversion Proposal for regularization of Land Records in favour of the Schools under sub Section(2) of Section(3) of the Forest Right Act,2006 with a request to approve the same in the DLC as per provision laid down under Section 2.2(VIII) of "Procedure for Seeking prior approval for diversion of Forest Land for non-forest propose for facilities managed by the Govt. under Section3(2) of Forest Right Act,2006". All the diversion proposals received for regularization of forest land in favour of concerned schools have been duly approved in respective Grama Sabhas. The details of proposal submitted by the DFO, Cuttack is enclosed as Annexure-A.

After threadbare discussion the diversion proposals for regularization of Kisam of the land in favour of the school and finally the Committee unanimously decided to approved 110 numbers of diversion proposals as per Annexure-A for regularization of land record in favour of the concerned schools.

Further, the DWO, Jajpur appraised the committee that one proposal received from the DFO, Cuttack forest division vide letter no 66 dt. 03.01.2024 for issuance of the FRA certificate in favour of MS Om Jai Filling station at Pakhara under Dharmasala Tahasil of Jajpur district in Cuttack Forest Division for diversion of 0.659 Hectares of forest land as per sabik record. The DWO, Jajpur also appraised that there are no pending IFR, CR and CFR claims in the proposed land as per the Gram Sabha resolution copy of the said village and the Gram Sabha has no objection and has consented for diversion of the said land for the proposed retail outlet. The Tahasildar Dharmasala has verified the site and submitted a report confirming that the proposed land does not involved any recognized or pending forest rights. The proposal has already been accorded stage-I forest clearance by the competent authority. The DLC members verified the Gram Sabha resolution copy and report of the Tahasildar Dharmasala and after threadbare discussion the DLC has no objection for issuance of FRA Certificate by the Collector, Jajpur in favour of the user agency for the purpose of obtaining stage-II forest clearance under the Forest Conservation Act, 1980.

Correction of ROR as per vide letter No.2435 dt.31.07.2025 submitted by Tahasildar Danagadi

The DWO, Jajpur appraised the committee that the Tahasildar, Danagadi has submitted 24 nos of Original Individual Forest Right(IFR) titles vide letter No.2435 dt.31.07.2025 for correction of certain errors on the title certificates. The committee discussed and allowed to make required corrections of the said IFR title certificates as submitted by the Tahasildar, Danagadi which are mentioned in the remarks coloum.

SL. NO	GP NAME	VILLAGE NAME	BENIFICIARY NAME	IFR CASE NO	Original Title submitted	Correction Remarks
1	Ranagundi	Ranagundi	Lenga Purty	25/2023	3	Applicant name Correction Lenka Purty to Lenga Purty
2	Mangalpur	Mangalpur	Kathia Munda	14/2022	3	Father name change munia to sania


Divisional Forest Officer
Cuttack Forest Division

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3	Chitiri	Chitiri	Pradeep Kumar Naik	40/2023	3	Caste Munda to Bhuyan Correction Khata number change 780 to 779
4	Chitiri	Chitiri	Kuna Munda	156/2023	3	Father Name change କଳା ମୁଣ୍ଡା ରୁ କନ୍ଦା ମୁଣ୍ଡା
5	Chitiri	Chitiri	Kuanr Munda	159/2023	3	Father Name change କଳା ମୁଣ୍ଡା ରୁ କନ୍ଦା ମୁଣ୍ଡା
6	Chitiri	Chitiri	Benudhara Purty	170/2023	3	All applicant details again correction
7	Gobardhanpur	Fuljhar	Kuna Munda	199/2023	3	Applicant name correction କୁନ ମୁଣ୍ଡା ରୁ ପୁନ ମୁଣ୍ଡା
8	Gobardhanpur	Fuljhar	Ghana Munda	204/2023	3	Father name change sairam to sarjam
9	Gobardhanpur	Fuljhar	Chandra Kudeda	220/2023	3	All surname change Kedeba to kudeda
10	Gobardhanpur	Fuljhar	Tangura Kudeda	221/2023	3	All surname change kudeba to kudeda
11	Gobardhanpur	Fuljhar	Shyama Kudeda	222/2023	3	All surname change Kudeba Father's Name ଚଢ଼ୁର ରୁ ଚାଢ଼ୁର
12	Gobardhanpur	Fuljhar	Chariba Chakia	229/2023	3	Applicant name correction Charika to Chariba
13	Gobardhanpur	Fuljhar	Khudu Munda	235/2023	3	Wife name correction Sukanti Munda to Susanti Munda
14	Gobardhanpur	Aambadahi	Muni Jarika	266/2023	3	All Applicant details correction in title
15	Gobardhanpur	Aambadahi	Jamuna Tiyu	291/2023	3	Jamuna Tudu to Jamuna Tiyu Rasmiranjan Purty to Subratsingh Tiyu
16	Gobardhanpur	Aambadahi	Dumbi Lamae	296/2023	3	Wife name change saki to sabi Illumati to Indumati
17	Ranagundi	Ragada	Jaydev Deogam	55/2023	3	Area Correction Caste Bhuyan to Munda
18	Gobardhanpur	Aambadahi	Sri Jitendra Purty	251/2023	3	Wife name correction Muni Purty to Sukurmuni Purty Son Name correction ଦିଲଶମି ରୁ ଦିଲସାନ

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Divisional Forest Officer
Cuttack Forest Division

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19	Nachhipura	Nachhipura	Abhina Kumar Pradhan	109/2020	3	Applicant name correction ଅଭିନ ରୁ ଅଭିନ WIFE NAME ପଞ୍ଜୀନ ରୁ ନାଏକ Caste correction ଖରୁଆର ରୁ ଶବର
20	Nachhipura	Nachhipura	Rama Chandra Pradhan	75/2020	3	Surname correction ପଞ୍ଜୀନ ରୁ ନାଏକ
21	Chitiri	Chitiri	Gangadhar Naik	143/2023	3	Caste Change Munda To Bhuyan
22	Nadiabhanga	Nadiabhanga	Balema Tiya	119/2022	3	Mother'S Name ଦଶମା ତିନୁ Son name ସିଦ୍ଧୁ ରୁ ସିନ୍ଧୁ ତିନୁ CORRECTION
23	Nachhipura	Nachhipura	Bhagirathi Padhan	110/2020	2 (01 no. of Affidavit)	Caste correction ଖରୁଆର ରୁ ଶବର
24	Nachhipura	Nachhipura	Ratnakar Naik	91/2020	3	Father name correction Nilamani to Kanhu

Key Directives by the Chairperson

Emphasizing the need for efficient implementation of the Forest Rights Act (FRA), the Chairperson directed the Forest Rights Cells (FR Cells) to expedite the processing of pending claims in alignment with the timelines set by SPMU-SCSTRTI and Vasundhara.

Further, the facilitation of CR and CFR claims was emphasized through close coordination between Gram Sabhas, Revenue and Forest Department officials. To strengthen community-based forest governance, 20 CFR Management Committees (CFR-MCs) were formally constituted. These committees will play crucial role in the preparation and implementation of Community Forest Resources Management Plan, ensuring sustainable management of forest resources.

The meeting concluded with vote of thanks to the Chair and all members present for their active participation.



Collector & District Magistrate,
Jajpur


Divisional Forest Officer
Cuttack Forest Division

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Memo No. 2358 /Dt. 15/10/2025

Copy submitted to the DFO, Cuttack for information & necessary action.


Collector & District Magistrate,
Jajpur

Memo No. 2359 /Dt. 15/10/2025

Copy to the concerned DLC members for kind information & necessary action/ Copy submitted to Executive Director, Vasundhara, Nodal and Technical NGO, Bhubaneswar for information.


Collector & District Magistrate,
Jajpur


Divisional Forest Officer
Cuttack Forest Division

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ANNEXURE-6/AS

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GOVERNMENT OF ODISHA

ବନଖଣ୍ଡ ଅଧିକାରୀ ତଥା ବନ୍ୟପ୍ରାଣୀ ଉଦ୍ଭାବଧାରକଙ୍କ କାର୍ଯ୍ୟାଳୟ, କଟକ ବନଖଣ୍ଡ, କଟକ
OFFICE OF THE DIVISIONAL FOREST OFFICER: CUTTACK FOREST DIVISION
AT: - GHATAKULA, NUAPADA, CUTTACK 753010
Tel:- 0671-2957611, Control Room:- 0671-2340343, Toll Free No.18003457473
Email: - dfo.cuttack@odisha.gov.in
No 10867/5F/ (Forest Diversion) 05/2025
Dated, Cuttack the 16 th December, 2025.

To

The Collector-Cum-Chairman,
District Level Committee under Forest Right Act, 2006,
Jajpur.

Sub: - Diversion of forest land for non-forestry purpose under sub-section(2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

Sir,

In inviting a reference to the subject cited above, this is to inform you that the Block Education Officer, Sukinda has submitted 46 numbers of projects along with its enclosures, and the Block Development Officer, Sukinda has submitted 04 number of proposals with their enclosures for regularization of land in their favour for which are already in use by way of already constructed school since long under sub-section (2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

In the said proposal submitted by the User Agency, they have intimated that, some schools were constructed prior to 1980 and many schools constructed in before 2014. These lands have already been used for non-forest purpose, i.e., construction of school buildings. It is pertinent to mention here that, for further development of the school like additional classroom, library room for recreational and physical activities and toilets for girl students etc. due to increasing students enrollment, the Block Development Officer & Block Education Officer, Sukinda have applied for regularization of the land.

In Forest Right Act, 2006, there is provision of use of forest land for construction of schools under sub-section 3(2) of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006. Now, the Range Officer in his Site Inspection Report has informed that there is no other alternative except use of this land for already constructed school and considering the request of User Agency, Range Officer has also recommended for regularization of already constructed school for better education of children in the adjoining areas.

(P.T.O)


Divisional Forest Officer
Cuttack Forest Division

-63-

1/21

Hence, as there is little scope of approval of these projects (list enclosed) under FRA, 2006 by the undersigned, the proposals are send herewith for necessary consideration of District Level Committee under Forest Right Act, 2006 and amended in 2012.

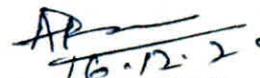
This is for favour of kind information and necessary action.

Encl: As above.

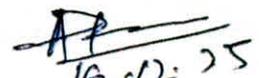
Yours faithfully,


16.12.25
Divisional Forest Officer,
Cuttack Forest Division.

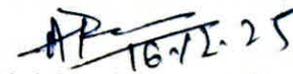
Memo No. 10868 dt. 16.12.2025
Copy forwarded to the District Welfare Officer-cum-Member Convener (District Level Committee under Forest Right Act, 2006) Jajpur for information & necessary action.


16.12.25
Divisional Forest Officer,
Cuttack Forest Division.

Memo No. 10869 dt. 16.12.2025
Copy forwarded to the Block Education Officer, Sukinda for information & necessary action with reference to his letter No.2408 dt.27.11.2025 & No.2457 dt.04.12.2025.

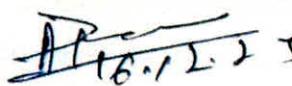

16.12.25
Divisional Forest Officer,
Cuttack Forest Division.

Memo No. 10870 dt. 16.12.2025
Copy forwarded to the Block Development Officer, Sukinda for information & necessary action with reference to his letter No.6446 dt.03.12.2025.


16.12.25
Divisional Forest Officer,
Cuttack Forest Division.

Memo No. 10871 dt. 16.12.2025
Copy forwarded to the Range Officer, Sukinda Range for information & necessary action.


Divisional Forest Officer
Cuttack Forest Division


16.12.25
Divisional Forest Officer,
Cuttack Forest Division.

-X-

Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik KISSAM of land	Purpose
1	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Patapur	256	1075 & 1076	0.356	Sal Jungle	Regularization of Govt. upper Primary School at Patapur.
2	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Gobarghati	75 (Anabadi)	37	0.696	Jhati Jungle	Regularization of Govt. Primary School at Gobarghati Rehabilitation Colony.
3	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Gobarghati	75	2	0.080	Sal Jungle	Regularization of Govt. Primary School at Dolapathar.
4	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Bahabalpur	350	117,118 & 119	0.388	Sal Jungle	Regularization of Kananewar Govt. Upper Primary School at Bahabalpur.
5	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Giringamali	185	291 & 292	0.404	Sal Jungle	Regularization of Govt. Primary School at Giringamali.
6	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Hatimunda	200 (Rakhit)	682	0.161	Sal Jungle	Regularization of Govt. Primary School at Hatimunda.
7	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda.	Kharadiha	248 (AJA)	1103 & 1106	0.445	Sal Jungle	Regularization of Govt. Primary School at Tamara.
8	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Ghagia	3 (AJA)	298	0.194	Jungle(Hal)	Regularization of Govt. Upper Primary School at Asokjhar.
9	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Sukarana	372	1886	0.821	Jhadi Jungle	Regularization of Govt. Upper Primary School at Dhaurasahi.
10	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Atta	1025	3967	0.182	Sal Jungle	Regularization of Govt. Upper Primary School at Atta.
11	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Bambilo	230 (Rakhit)	486	0.121	Sal Jungle	Regularization of Bhaskar Govt. Upper Primary School at Bambilo.
12	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Jamuposi	297	26	0.064	Sal Jungle	Regularization of Govt. Upper Primary School at Block Colony.


 Divisional Forest Officer
 Cuttack Forest Division

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Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik Kissam of land	Purpose
13	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Patapur	256	1821 & 1822	0.230	Sal Jungle	Regularization of Govt. Primary School at Panasapal.
14	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Rankia	106	1733, 1734 & 1735	0.352	Sal Jungle	Regularization of Govt. Upper Primary School at Udayapur.
15	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Kantapala	99	134 & 136	0.655	Sal Jungle	Regularization of Govt. Primary School at Kantapal.
16	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Pubal	270 (AJA)	230	0.080	Sal Jungle	Regularization of Govt. Upper Primary School at Pubal.
17	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Ghagia	1	1666	0.728	Sal Jungle	Regularization of Maa Tarini Govt. Primary School at Ghagia.
18	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Ampolaba	342	112	0.51	Jhati Jungle	Regularization of Govt. Upper Primary School at Ampolaba.
19	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Nimapalli	853 (Rakhita)	1559	0.405	Sal Jungle	Regularization of Govt. Primary School at Baghabahali.
20	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Bandhagaon	125	410	0.105	Sal Jungle	Regularization of Govt. Primary School at Bandhagaon.
21	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Saruabil	56 (Rakhita)	33	0.202	Sal Jungle	Regularization of Govt. Upper Primary School at Saruabil.
22	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Baragaji	74 (Rakhita)	116	0.518	Sal Jungle	Regularization of Govt. Primary School at Baragaji.
23	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Nijigarh	887 (Rakhita)	321 & 322	0.06	Sal Jungle	Regularization of Govt. Primary School at Kendhudhipi.
24	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Jamuposi	297	535	0.384	Sal Jungle	Regularization of Govt. Upper Primary School at Jamuposi.
25	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Nuadiha	150	402	0.267	Sal Jungle (Hal)	Regularization of Govt. Upper Primary School at Nuadiha.


 Divisional Forest Officer
 Cuttack Forest Division

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Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik KISSAM of land	Purpose
26	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Botalanda	601 (Rakhita)	520	0.068	Jhada Jungle	Regularization of Govt. Upper Primary School at Botalanda.
27	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Karadapal	714 (AJA)	99	0.472	Sal Jungle (Hal)	Regularization of Govt. Primary School at Neliajhar.
						717 (Rakhita)	97		Gramya Jungle (Hal)	
28	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Kaduabandi	266	188	0.169	Sal Jungle	Regularization of Govt. Upper Primary School at Kaduabandi.
29	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Nizigarh	887 (Rakhita)	2503	0.125	Sal Jungle	Regularization of Govt. Primary School at Raghunathpur.
30	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Nimapalli	850 (AJA)	791	0.242	Jungle	Regularization of Govt. Primary School at Nimapalli.
31	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Baradiha	266	925 & 902	0.165	Sal Jungle	Regularization of Govt. Primary School at Solamania.
32	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Rankia	106	551 & 581	0.522	Sal Jungle	Regularization of Govt. Primary School at Rankia Dehuri Sahi.
33	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Pimpudia	147	115	0.785	Sal Jungle	Regularization of Govt. Primary School at Balianjari.
34	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Gurujangpal	2 (AJA)	17	0.121	Sal Jungle	Regularization of Govt. Primary School at Gurujangpal.
35	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Kusumundia	91 (AJA)	44	0.307	Sal Jungle	Regularization of Govt. Primary School at Kusumundia.
36	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Tailangi	34 (AJA)	46	0.121	Sal Jungle	Regularization of Govt. Primary School at Tailangi.
37	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Ransol	30	250	0.425	Jhati Jungle	Regularization of Govt. Primary School at Ransol.
						71	249		Jhati Jungle	

Divisional Forest Officer,
Cuttack Forest Division

Sl No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik Kissam of land	Purpose
38	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Patana	36 (Rakhita)	268	0.121	Sal Jungle	Regularization of Govt. Upper Primary School at Patana.
39	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Sukurangi	24	129	0.420	Sal Jungle	Regularization of Govt. Upper Primary School at Sukurangi.
40	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Kalarangiatta	118	509	0.983	Sal Jungle	Regularization of Govt. Primary School at Kalarangiatta.
						115	511 & 512			
41	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Kaliapani	55 (AJA)	755	0.121	Sal Jungle	Regularization of Govt. Primary School at Chirigunia.
42	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Kalarangiatta	118	2	0.809	Gramya Jungle	Regularization of Govt. Primary School at Kalarangiatta.
43	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Pimpudia	147 (Rakhit)	1054, 1055 & 1056	0.898	Sal Jungle	Regularization of Govt. Primary School at Pimpudia.
44	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Mulakhamba	90 (AJA)	299 & 300	0.481	Sal Jungle	Regularization of Govt. Primary School at Mulakhamba.
						92(Rakhit)	301 & 302			
45	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Guhiasala	13	4	0.405	Sal Jungle	Regularization of Govt. Upper Primary School at Guhiasala.
46	Jajpur	Sukinda	Sukinda	Block Education Officer, Sukinda	Ostapal	39	198 & 93	0.99	Sal Jungle	Regularization of Govt. Primary School at Ostapal.
47	Jajpur	Sukinda	Sukinda	Block Development Officer, Sukinda	Gobarghati	75	1	0.80	Sal Jungle	Regularization of Ashram School at Belahari.
48	Jajpur	Sukinda	Sukinda	Block Development Officer, Sukinda	Bandhagaon	122 (AYA)	718	0.469	Sal Jungle	Regularization of Ashram School at Bandhagaon.

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Sl No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	125 (Rakhita) Khata No.	716 & 717 Plot No.	Area in ha.	Sabik KISSAM of land	Purpose
49	Jajpur	Sukinda	Sukinda	Block Development Officer, Sukinda	Garamian	165 (Rakhita)	989, 988 & 986	0.457	Sal Jungle	Regularization of Ashram School at Siriakholi.
50	Jajpur	Sukinda	Sukinda	Block Development Officer, Sukinda	Rankia	106	1477 & 1478	0.781	Sal Jungle	Regularization of Ashram School at Rankia.

AT
Divisional Forest Officer
Cuttack Forest Division

AT
16.12.25
Divisional Forest Officer,
Cuttack Forest Division.



OFFICE OF THE BLOCK EDUCATION OFFICER, SUKINDA

Email.Id-beosukinda.sme.od@nic.in

Letter No-2408

Date-27/11/2025

To

The Forest Range Officer, Sukinda.

Sub: - Submission of application of Schools for Prior approval for diversion of Forest land.

Respected Madam/Sir,

With reference to the subject cited above I submit application of School for Prior approval for diversion of Forest land.

Sl.No	Name of the School	Documents Submitted	Remarks
1	Govt. Upper Primary School, Patana	Form-A Land Scheduled, Justification letter, Resolution of Gram Sabha, Tresh Map, Tapo Map	
2	Govt. Upper Primary School, Jamuposi	Form-A Land Scheduled, Justification letter, Resolution of Gram Sabha, Tresh Map, Tapo Map	

This is for your kind information and necessary action.

Yours Faithfully.

[Signature]
27/11/2025
Block Education Officer.
Sukinda

Memo No. 2409

Date-27/11/2025

Copy submitted to the BDO, Sukinda for kind information and necessary action.

[Signature]
27/11/2025
Block Education Officer.
Sukinda

Memo No. 2410

Date-27/11/2025

Copy submitted to the Tahasildar, Sukinda for kind information and necessary action.

[Signature]
27/11/2025
Block Education Officer.
Sukinda

Memo No. 2411

Date-27/11/2025

Copy submitted to the DEO-cum-DPC, SS, Jajpur and Collector, Jajpur for kind information and necessary action.

[Signature]
27/11/2025
Block Education Officer.
Sukinda

[Signature]
Divisional Forest Officer
Cuttack Forest Division



OFFICE OF THE BLOCK EDUCATION OFFICER, SUKINDA

Email.Id-beosukinda.sme.od@nic.in

Letter No- 2457

Date- 04.12.2025

To

The Forest Range Officer, Sukinda.

Sub: - Submission of Form-A and application of Schools for Prior approval for diversion of Forest land.

Ref:- Your Letter No-1042 dt 24/11/2025.

Respected Madam/Sir,

With reference to the subject cited above I submit herewith Form-A and 44 application of Schools for Prior approval for diversion of Forest land.

Sl.No	Name of the School	Documents Submitted	Remarks
1	Govt. Upper Primary School, Kusumundia.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
2	Govt. Upper Primary School, Sukurangi.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
3	Govt. Primary School, Ostapal.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
4	Govt. Primary School, Kendudhipi.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
5	Govt. Primary School, Raghunathapur.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
6	Govt. Primary School, Chirigunia.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
7	Govt. Primary School, Ransol.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
8	Govt. Primary School, Solamania.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
9	Govt. Upper Primary School, Saruabil.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
10	Govt. Upper Primary School, Kaduabandi.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
11	Govt. Upper Primary School, Guhiasal.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	


Divisional Forest Officer
Cuttack Forest Division



12 ✓	Govt. Primary School, Naliyahat.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
13 ✓	Govt. Primary School, Gurujangapal.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
14 ✓	Govt. Upper Primary School, Ashokjhar.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
15 ✓	Govt. Upper Primary School, Nimapalli.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
16 ✓	Govt. Primary School, Talangi	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
17 ✓	Govt. Primary School, Baghabahali.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
18 ✓	Govt. Upper Primary School, Panaspal.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
19 ✓	Govt. Primary School, Patapur.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
20	Govt. Primary School, Baragaji.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
21 ✓	Govt. Primary School, Kantapal.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
22 ✓	Govt. Upper Primary School, Bandhagaon.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
23 ✓	Govt. Upper Primary School, Udaypur.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
24 ✓	Govt. Primary School, Tamara.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
25 ✓	Govt. Upper Primary School, Botalanda.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
26 ✓	Govt. Primary School, Rankia (Dehurisahi).	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
27 ✓	Govt. Upper Primary School, Kalarangiatta.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
28 ✓	Govt. Primary School, Katepurty (Kalarangiata).	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
29 ✓	Govt. Upper Primary School, Gobarghati, Rehabilitation Colony.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	


 Divisional Forest Officer
 Cuttack Forest Division

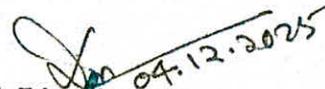


30	Bhaskar Govt. Upper Primary School, Bambilo.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
31	Govt. Upper Primary School, Ampolba.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
32	Govt. Primary School, Block Colony.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
33	Govt. Primary School, Mulakhamba.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
34	Govt. Primary School, Hatimunda.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
35	Govt. Primary School, Balianjhari.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
36	Govt. Upper Primary School, Nuadiha.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
37	Govt. Upper Primary School, Pubol.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
38	Govt. Upper Primary School, Pimpudia.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
39	Govt. Primary School, Giringamali.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
40	Maa Tarini Govt. Primary School, Ghagia.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
41	Kananeswar Govt. Upper Primary School, Bahabalpur.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
42	Govt. Primary School, Dholapathar.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
43	Govt. Primary School, Dhaurasahi.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	
44	Govt. Upper Primary School, Atta.	Form-A Land Scheduled, Justification Sheet, Resolution of Gram Sabha, Tresh Map, Tapo Map	

This is for your kind information and necessary action.


 Divisional Forest Officer
 Cuttack Forest Division

Yours Faithfully,


 04.12.2025
 Block Education Officer.
 Sukinda

-X3-

Memo No. 2458 Date- 04.12.2025
Copy submitted to the BDO, Sukinda for kind information and necessary action.

Block Education Officer.
Sukinda

04.12.2025

Memo No. 2459 Date- 04.12.2025
Copy submitted to the Tahasildar, Sukinda for kind information and necessary action.

Block Education Officer.
Sukinda

04.12.2025

Memo No. 2460 Date- 04.12.2025
Copy submitted to the DEO-cum-DPC, SS, Jajpur and Collector, Jajpur for kind information and necessary action.

Block Education Officer.
Sukinda

04.12.2025

AR

Divisional Forest Officer
Cuttack Forest Division

ANNEXURE-6/AG



GOVERNMENT OF ODISHA

ବନଖଣ୍ଡ ଅଧିକାରୀ ତଥା ବନ୍ୟପ୍ରାଣୀ ଡଭାବଧାରକଙ୍କ କାର୍ଯ୍ୟାଳୟ, କଟକ ବନଖଣ୍ଡ, କଟକ
OFFICE OF THE DIVISIONAL FOREST OFFICER: CUTTACK FOREST DIVISION

AT: - GHATAKULA, NUAPADA, CUTTACK 753010

Tel:- 0671-2957611, Control Room:- 0671-2340343, Toll Free No.18003457473

Email: - dfo.cuttack@odisha.gov.in

No 804 / 5F/ (Forest Diversion) 05/2025

Dated, Cuttack the 21 th January, 2026.

To

The Collector-Cum-Chairman,
 District Level Committee under Forest Right Act, 2006,
 Jajpur.

Sub: -

Regularisation of forest land for existing school under sub-section(2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

Sir,

In inviting a reference to the subject cited above, this is to inform you that the Block Education Officer, Danagadi has submitted 17 numbers of proposals along with its enclosures for regularization of land in their favour for which are already in use by way of already constructed school since long under sub-section (2) of Section 3 of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006.

In the said proposal submitted by the User Agency, he has intimated that, some schools were constructed prior to 1980 and many schools constructed in before 2014. These lands have already been used for non-forest purpose, i.e., construction of school buildings. It is pertinent to mention here that, for further development of the school like additional classroom, library room for recreational and physical activities and toilets for girl students etc. due to increasing students enrollment, the Block Education Officer, Danagadi have applied for regularization of the land.

In Forest Right Act, 2006, there is provision of use of forest land for construction of schools under sub-section 3(2) of the Scheduled Tribe & Other Traditional Forest Dwellers (Recognition of Rights) Act, 2006. Now, the Range Officer in his Site Inspection Report has informed that there is no other alternative except use of this land for already constructed school and considering the request of User Agency, Range Officer has also recommended for regularization of already constructed school for better education of children in the adjoining areas.

(P.T.O)


 Divisional Forest Officer
 Cuttack Forest Division

//2//

Hence, as there is little scope of approval of these projects (list enclosed) under FRA, 2006 by the undersigned, the proposals are send herewith for necessary consideration of District Level Committee under Forest Right Act, 2006 and amendment Rules 2012.

This is for favour of kind information and necessary action.

Encl: As above.

Yours faithfully,

AP
20.01.26

Divisional Forest Officer,
Cutack Forest Division.

Memo No. *805* dt. *21.01.2026*

Copy forwarded to the District Welfare Officer-cum-Member Convener (District Level Committee under Forest Right Act, 2006) Jajpur for information & necessary action.

AP
20.01.26

Divisional Forest Officer,
Cutack Forest Division.

Memo No. *806* dt. *21.01.2026*

Copy forwarded to the Block Education Officer, Danagadi for information & necessary action.

AP
20.01.26

Divisional Forest Officer,
Cutack Forest Division.

Memo No. *807* dt. *21.01.26*

Copy forwarded to the Asst. Conservator of Forests, I/c Tomka Range for information & necessary action with reference to his memo No.1223 dt.22.12.2025.

AP
Divisional Forest Officer
Cutack Forest Division

AP
20.01.26

Divisional Forest Officer,
Cutack Forest Division.

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Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik Kissam of land	Purpose
1	Jajpur	Tomka	Danagadi	BEO, Danagadi	Deulakana	263	915	0.0526	Sal Jungle	Regularization of Maa Khandurai Nodal Upper Primary School at Deulakana.
2	Jajpur	Tomka	Danagadi	BEO, Danagadi	Dhabahali	155	120	0.2144	Sal Jungle	Regularization of Dhabahali Primary School at Dhabahali.
3	Jajpur	Tomka	Danagadi	BEO, Danagadi	Ostapal	420	2635(p)	0.4451	Sal Jungle	Regularization of Bandhasahi New Project Primary School at Ostapal.
4	Jajpur	Tomka	Danagadi	BEO, Danagadi	Dhanurjayapur	43	367	0.3439	Sal Jungle	Regularization of Dhanurjayapur Primary School at Dhanurjayapur.
5	Jajpur	Tomka	Danagadi	BEO, Danagadi	Rabana	191	04	0.4046	Chota Jungle	Regularization of Rabana Primary School at Rabana.
6	Jajpur	Tomka	Danagadi	BEO, Danagadi	Chitri	781	2226	0.3884	Gramya Jungle	Regularization of Chitri Nuagaon Primary School at Chitri.
7	Jajpur	Tomka	Danagadi	BEO, Danagadi	Dhamanagadia	103	547	0.2023	Sal Jungle	Regularization of Dhamanagadia Primary School at Dhamanagadia.
8	Jajpur	Tomka	Danagadi	BEO, Danagadi	Nadiabhanga	43	1/430	0.1375	Sal Jungle	Regularization of Ramthenga Project Primary School at Nadiabhanga.
9	Jajpur	Tomka	Danagadi	BEO, Danagadi	Mantira	229	1015(p)	0.4937	Sal Jungle	Regularization of Arasahi Project Primary School at Mantira.
10	Jajpur	Tomka	Danagadi	BEO, Danagadi	Sulia	28	11	0.8093	Sal Jungle	Regularization of Sulia Primary School at Sulia.


 Divisional Forest Officer,
 Cuttack Forest Division

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Sl. No	Name of District	Name of Range	Name of Tahasil	Name of the user agency	Mouza	Khata No.	Plot No.	Area in ha.	Sabik KISSAM of land	Purpose
11	Jajpur	Tomka	Danagadi	BEO, Danagadi	Gobardhanpur	1	822	0.3197	Sal Jungle	Regularization of Tari Project Primary School at Gobardhanpur.
12	Jajpur	Tomka	Danagadi	BEO, Danagadi	Rabana	191	347	0.1092	Jhati Jungle	Regularization of Kendudhipi Primary School at Rabana.
13	Jajpur	Tomka	Danagadi	BEO, Danagadi	Khandara	83	354, 356 & 357	0.9995	Sal Jungle	Regularization of Khandara Project Upper Primary School at Khandara.
14	Jajpur	Tomka	Danagadi	BEO, Danagadi	Baghuapal	47	513	0.1294	Sal Jungle	Regularization of Bajrapali Project Primary School at Baghuapala.
15	Jajpur	Tomka	Danagadi	BEO, Danagadi	Rabana	191	263	0.6879	Sal Jungle	Regularization of K.N. Brahmachari Upper Primary School at Rabana.
16	Jajpur	Tomka	Danagadi	BEO, Danagadi	Salijanga	538	3412	0.3075	Sal Jungle	Regularization of Nilakanthapur Primary School at Salijanga.
17	Jajpur	Tomka	Danagadi	BEO, Danagadi	Gopapur	162	344	0.5706	Jhati Jungl	Regularization of Govt. Project Primary School at Gopapur.


Divisional Forest Officer
Cuttack Forest Division


20.01.26
Divisional Forest Officer,
Cuttack Forest Division.



OFFICE OF THE FOREST RANGE OFFICER: TOMKA RANGE

AT/P.O.- DUBURI. P.S.- KALINGANAGAR DIST- JAJPUR. 755026

E-MAIL - to tomka@yahoo.com

Memo No.- 1102 Dt.- 08-11-2025

To

The Divisional Forest Officer,
Cuttack Forest Division.

Sub :-

Submission of Diversion of Forest land for non-forestry purpose under sub-section(2) of Section 3 of the Scheduled Tribe & other Traditional Forest Dwellers (Recognition of Rights)Act, 2006, of Tomka Range.

Sir,

With reference to the subject cited above I am submitting herewith the site inspection report regarding regularization of different 77Nos. Schools of Diversion of Forest land for Non-forestry purpose in jurisdiction of Tomka Range. The information details is enclosed in separate sheet.

This is for favour of your kind information & necessary action.

Yours faithfully

AP
Divisional Forest Officer
Cuttack Forest Division

AP 8/11/25
Assistant Conservator of Forests
I/C, Tomka Range

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Sl. No.	Name of District	Name of Range	Name of Tahasil	Name of School	Year of Establishment of School	Total area of School (Acre)	Khata No.	Plot No.	Kissam	Whether new construction of building/Addl. Class room/Library/Sanctioned under DMF Scheme.		Previously constructed building status. Year wise	Georeference Photo	Boundary wall or Pillar Posting	Area proposed for Diversion by Concerned BEO	Remarks
										New construction	Present status of new Construction					
1	Jajpur	Tomka	Danagadi	Raighati Nodal Primary School	2007	1.5	1	31	Sal Jungle	Yes	Work not started	1. Addl. Class Room- 2Nos.- 2007 2. Addl. Class Room, Toilet & Kitchen Room-1No.- 2014	yes	Boundary wall	1.50Ac.	
2	Jajpur	Tomka	Danagadi	Champajhar P.S.	2007	4.19	1	1	Sal Jungle	Yes	Foundation work continued.	1. Addl. Class Room- 4Nos.- 2007 & Office Room- Toilet & Kitchen Room- 1No.- 2014	Yes	Boundary wall-50Mtr.	4.19Ac.	
3	Jajpur	Tomka	Danagadi	Burudisahi Project P.S.	2009	0.91	1	195	Anabadi	Yes	Work completed.	1. Addl. Class Room- 3Nos.- 2009 & Office Room-1 Toilet & Kitchen Room- 1No.- 2014	Yes	Boundary Wall -50Mtr.	0.80Ac 0.11Ac.	
4	Jajpur	Tomka	Danagadi	Tomka Ashram School	1989	0.548	5	86,87,88	Jungle	Yes	Roof Slab completed.	1. Addl. Class Room- 8Nos.- 1989 & Class Room-8Nos.-2014, Old Building- 1989, Staff Quarter-1No, Toilet & Kitchen Room-12Nos.- 2014	yes	Boundary wall-100Mtr.	0548Ac.	
5	Jajpur	Tomka	Danagadi	Tarajhara P.S.	2007	0.15	1	114	Sal Jungle	Yes	DPC/Plinth level completed.	1. Addl. Class Room- 2Nos.- 2007 & Toilet & Kitchen Room-1No.- 2014	yes	Boundary wall completed.		
6	Jajpur	Tomka	Danagadi	Panubahali Ashram School, Janindapal	1956	1.52	120	632	Jungle	Yes	Lintel level completed.	1. Addl. Class Room- 2Nos.- 1956 & 4Nos. 2007, Ladis hostel -10Nos, Toilet 10Nos.- 2014	yes	Boundary wall completed.	1.52Ac.	
7	Jajpur	Tomka	Danagadi	Samarpitta UG UP School	2009	1.95		201 & 202		Yes	Work completed. New toilet under constructed.	1. Class Room- 1No.- 2009 Addl. Class room- 2Nos. 2014, Office Room, Toilet, Kitchen-2014, Cycle Stand- 2018	Yes	Boundary wall completed.	1.95Ac.	
8	Jajpur	Tomka	Danagadi	Kiajhar UGME School	1972	2.41	5	1171, 918,919,120,117	Jungle	Yes	Lintel level completed.	Class Room- 8Nos Toilet- 3Nos. Office-1 Kitchen-1 CRCC Room-1No.	Yes	Boundary wall 20% cover & 80% not completed.	2.41Dec.	
9	Jajpur	Tomka	Danagadi	Chahalpada Project Primary School	2014	1.00	120	733	Jungle	Yes	Slab completed & Plastering Conti	Class-2Nos Toilet-3Nos Kitchen-1No. Office-1No.	Yes	No boundary wall	1Acre.	
10	Jajpur	Tomka	Danagadi	Dankarisahi Project UP School	1958	2.00	9	40	Jungle	yes	Roof Slab completed.	Class-5(2007), Toilet- 2Nos. Kitchen-1No. Office -1No.(2007)	Yes	Boundary wall -50% Completed.	2Acre.	
11	Jajpur	Tomka	Danagadi	Kiajhar Mundasahi Project PS	2009	0.15	1	1252	Jungle	yes	Slab completed & Plastering Conti	Class-2Nos (2017) Toilet-4 Nos. Kitchen- 1No. Office-1No.	Yes	Boundary wall completed.	0.15Acr.	
12	Jajpur	Tomka	Danagadi	Banasahi PS	1991	1.00	8	1923 & 2023	AJA Jungle	No	Work Not Started	Class-5Nos (1991) Toilet - 2Nos Kitchen-1No. Office -1No.	Yes	Boundary wall completed.	1Acr.	
13	Jajpur	Tomka	Danagadi	Maa Mangala UPS	1995	0.16	8	2023	AJA	No	Work Not Started	Class-2Nos.(2019) Toilet -2Nos. Kitchen -1No.	Yes	Boundary wall completed.	0.16Acre.	


 Divisional Forest Officer
 Cuttack Forest Division

14	Jajpur	Tomka	Danagadi	Pathabandha Project PS	2009	0.48 0.16	9	850 & 851	Jungle	Yes	Roof Slab Completed. Plastering Completed Toilet work continue.	Class-2Nos.(2009) Toilet-3Nos Kitchen-1No. Office-1No.	Yes	Boundary wall completed.	0.48Ac & 0.16Ac.
15	Jajpur	Tomka	Danagadi	Khandurai Patana PS	1993	0.60	9	543	Jungle	Yes	Roof Slab Completed. Plastering continue Toilet work continue.	Class-2Nos.(2018) Toilet-3Nos Kitchen-1No. Office-1No.	Yes	Boundary wall completed.	0.60Ac.
16	Jajpur	Tomka	Danagadi	Maa khandurai NUPS	1946	0.13	263	915	Jungle	Yes	Foundation work started.	Class Room-4Nos(2010) Toilet-4Nos Kitchen1No. Office-1No.	Yes	Boundary wall completed.	0.13Ac.
17	Jajpur	Tomka	Danagadi	Patabali PS	1953	0.80	9	295	Jungle	Yes	Roof slab competed	Class Room-3Nos. Toilet-5Nos Kitchen-1No Office-1No.	Yes	Boundary wall completed.	0.80Ac.
18	Jajpur	Tomka	Danagadi	Sainkula PS	1985	Total-3.30 Acr. 0.20Ac (Forest)	79	104	Rakhita	Yes	Roof slab competed Plastering completed. Floor tile work continues.	class Room-2Nos(1985) T oilet-3Nos. Kitchen-1No Office-1No.	Yes	Boundary wall Partly completed.(30%)	3.30Acr. , 0.2Acre. (Forest)
19	Jajpur	Tomka	Danagadi	Sobara Project UPS	1958	0.15	139	667 & 668	Jungle	Yes	Roof slab competed Plastering completed. Toilet work continues.	Class Room-2Nos.(2005) Toilet- 2Nos. Kitchen-1No.	Yes	Boundary wall completed.(40%)	0.15Ac.
20	Jajpur	Tomka	Danagadi	Baligotha Proeject PS	2007	0.23	3	47 & 48	Forest Land	Yes	Completed	Class Room-2Nos. (2007) Toilet-4Nos Kitchen-1No.	Yes	Boundary wall completed.(75%)	0.23Acr
21	Jajpur	Tomka	Danagadi	Gopapur Project PS	2014	1.41	162	344	Pahada	Yes	Roof Slab completed	Class Room-2Nos. (2014) Toilet-4Nos Kitchen-1No. Office-1No.	Yes	Boundary wall completed.(25%)	1.41Acre.
22	Jajpur	Tomka	Danagadi	Chitri Nuagaon PS	1967	1.50	779 & 781	2225, 2226, 2227	Pahada, Grmya Jungle	Yes	Roof slab completed	Class Room-3Nos Toilet-2Nos Kitchen-1No. Office-1No.	Yes	Boundary wall completed.(20%)	1.50Acre.
23	Jajpur	Tomka	Danagadi	Nuagaon Primary School	1955	0.42 0.34 0.50 = Total 1.26	242	247, 281, 348	Rakhita Jungle	Yes	Class room construction completed. Toilet construction work continue.	Class Room-2Nos (1955) Toilet -4 Kitchen-1No Office-1No.	Yes	Boundary wall completed.	0.42, 0.34 & 0.50 Acr.
24	Jajpur	Tomka	Danagadi	Salijanga UGME	1955	1.07	538, 539, 541	1748, 1745, 1749,	Patita, Bastijogya, Pahada	Yes	Completed	Class Room-7Nos Toilet -7Nos. Kitchen-1No. Office-1No.	Yes	Boundary wall completed.	1.07Acre.
25	Jajpur	Tomka	Danagadi	Janar Primary School	1986	0.45	245	349	Gharabari	Yes	Not Started	Class Room-2os. (1986) Ad. Class Room-2 (2001) Kitchen-1No. Office-1No. Toilet-2 (Damage)	Yes	Boundary wall 60% completed.	0.45Acre.
26	Jajpur	Tomka	Danagadi	Binapatia Project PS	2009	1.90	538 & 541	350 & 357	Sal Jungle & Bastijogya	No	Not Started	Class Room-2Nos. Toilet -3Nos Kitchen-1No.	Yes	No. boundary wall	1.90Acre.
27	Jajpur	Tomka	Danagadi	Kolathapada NPS	2008	0.27	259	1492 & 1493	Jungle	Yes	Construction of class Room completed. Floor tile work pending. Toilet Plastering & Roof pending.	Class Room-02Nos.(2008) Toilet-2Nos Kitchen-1No. Office Room-1No.	Yes	Boundary wall 70% completed	0.27Acre.
28	Jajpur	Tomka	Danagadi	Kharadabandi PS	1949	0.03 0.80 = 0.83Acr.	199	528 & 529	Jungle, Bagicha	Yes	Roof Slab Completed. Plastering Completed Toilet work continue.	Class Room-4Nos(2004) Toilet - 5Nos. Kitchen-1No. Office-1No.	Yes	Boundary wall 40% completed.	0.83Acre.

29	Jajpur	Tomka	Danagadi	Gopabandu Nodal UPS	1949	1.70Acr. 0.56Acr. = 2.26Acr.	259	1217 & 1218	Jungle	Yes	Ground floor Roof slab completed & Plastering completed. 1st Floor work continues Toilet work continues.	class Room-7Nos.(1978) Toilet -1No Kitchen-1No Office -1No.	Yes	Boundary wall 75% completed.	2.26Acre.
30	Jajpur	Tomka	Danagadi	Nahuranipasi PS	1955	0.70Acr.	541	2123	Jungle	Yes	Completed	Class Room-2Nos Toilet -3Nos Kitchen-1No..	Yes	Boundary wal 75% completed.	0.70Acre.
31	Jajpur	Tomka	Danagadi	Kulapita Project PS	2007	1.82	338	1	Jungle	Yes	Completed	Class Room-2Nos.(2007) Toilet -5Nos Kitchen-1No.	Yes	Boundary wall 30% complete.	1.82Acre.
32	Jajpur	Tomka	Danagadi	Dhanurjaypur PS	2004	0.85	43	367	Na	Yes	Continue	Class Room-3Nos Toilet -2Nos Kitchen-1No	Yes	Boundary wall complete.	0.85Acre.
33	Jajpur	Tomka	Danagadi	Ranagundi PS	1951	1.00	85	771	Salua Jungle	Yes	Completed	Class Room-3Nos. Ctoilet -3Nos Kitchen-1No	Yes	Boundary wall complete.	1.00Acre.
34	Jajpur	Tomka	Danagadi	Dhabahali PS	1975	0.56Acr. 0.53Acr.	3 & 155	119 & 120	Gharabari	No.	Not Started	Class Room-1No. (2020) Addl. Room-1No.(2021) Toilet -2Nos Kitchen-1No Office-1No.	Yes	Boundary wall 75% completed.	0.56 Acre. &0.53Acre.
35	Jajpur	Tomka	Danagadi	Durgapur Govt P.School	1979	1.25Acr.	1	31	Jungle	Yes	Completed	Class Room-5 Kitchen-1No. Toilet -1No. LaLibrary-1	Yes	Baoundary Wall 70% completed	1.25c.
36	Jajpur	Tomka	Danagadi	Belanda PP School	2009	0.72Acr	317	32		Yes	Completed	Addl. Class Room -3, 2009-2, 2013-1, Toilet -4Nos,	yes	Boundary wall 20% cover	0.70Acre.
37	Jajpur	Tomka	Danagadi	Kamalabahali PP School	2009	0.39Acr.	5	32	Sal	Yes	Completed	ACR-5Nos., Library-1Nos, Hostel-1No, Kitchen-1Nos Dining -1Nos, Extra Room-1No.	yes	Boundary Wall 30% Completed.	0.39Acr.
38	Jajpur	Tomka	Danagadi	Dhamnagadia PS	1987	1.17	103	548, 549 & 550		Yes	Completed	Class Room -3	Yes	Boundary Wall 50%	1.17Acr.
39	Jajpur	Tomka	Danagadi	Sulia PS	1962	3.00	28	11		Yes	Completed	Class Room-3	Yes	Boundary Wall 50%	3 Acr
40	Jajpur	Tomka	Danagadi	Sulia UPS	1992	2.2	28	11		YEs	Completed	Class Room - 2	Yes	Boundary Wall 50%	2.20Acre.
41	Jajpur	Tomka	Danagadi	MandapadaUGUPS	1954	0.40	19	130	Sal Jungle	Yes	Completed	Class Room - 4	yes	Boundary wall completed.	0.40Acr.
42	Jajpur	Tomka	Danagadi	Bengapatia PS	1986	1.00	36	3		Yes	Completed	Class Room -2	YEs	Boundary wall completed.	1 Acr.
43	Jajpur	Tomka	Danagadi	Kaibalyagadia PS	1986	0.20	85	303	Sal Forest	Yes	Cocmpleted	Class Room -3	YEs	Boundary Wall Completed	0.20Acr.
44	Jajpur	Tomka	Danagadi	Rabana PS	1956	1.00	191	4	Jhati Jungle	Yes	Completed	Class-1(2004) Class Room -2Nos Class-2 Nos.	YEs	Boundary Wall Completed	1Acr.
45	Jajpur	Tomka	Danagadi	Baliapal Ashram School	1956	2.01	46	290		Yes	Completed 3Class Bathroom -1	Class Room -6Nos. Hotel-1, Dining hall-1No.	yes	Boundary Wall Completed	2.01Acr.
46	Jajpur	Tomka	Danagadi	K.N. Bramahachari U.P.S	1971	2.17	191	263	Sal Jungle	Yes	Completed	Class-Room-3Nos	Yes	Boundary wall completed.	2.17Acr.
47	Jajpur	Tomka	Danagadi	Uliveda Project P.S	2010	3.47	315	347	Patita	Yes	Completed	Class Room -2Nos.	Yes	Boundary wall completed.	3.47Acr.
48	Jajpur	Tomka	Danagadi	Khandara Project School	1980	2.48	83	323, 354 & 356		Yes	Completed	Class Room- 5Nos	Yes	Boundary wall 50% completed.	2.48Acr.
49	Jajpur	Tomka	Danagadi	Hanuman patana P.S.	2009	0.52	52/2.	4	Sal Forest	Yes	Completed	Class Room -2Nos.	Yes	Boundary wall completed.	0.52Acr.

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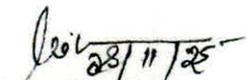
50	Jajpur	Tomka	Danagadi	Hingula Nodal U.P.S	1972	2	90	97	Sal Forest	Yes	Class Room-1No., Common Room-1No,	Class Room-8Nos, Office Room-1No	Yes	Boundary wall completed.	2.00Acr.	
51	Jajpur	Tomka	Danagadi	Jatarapal P.S.	2004	0.48	52	2	Sal Forest	Yes	up to Construction Plinth	Class Room-2Nos.	Yes	Boundary wall completed	0.48Acr.	
52	Jajpur	Tomka	Danagadi	Sagadagula P.S.	1979	0.14	315	547	AJA	Yes	No-	Class Room-3Nos.	Yes	Boundary wall 25% completed	0.14Acr.	
53	Jajpur	Tomka	Danagadi	Sahapur P.S.	2009	0.40	2	82		Yes	1No. Building completed.	Class Room-3Nos.	yes	Boundary wall 50% completed.	0.40Acr.	
54	Jajpur	Tomka	Danagadi	Sibasabitra Sagadagula	1992	0.28	315	547	AJA	Yes	-	Class Room-1	yes	Boundary wall 25% completed	0.28Acr.	
55	Jajpur	Tomka	Danagadi	Januposi project UPS	1980	0.2428	9	7		yes	Class -2Nos, Scince-1No. Completed	Class-4Nos Kitchen-1No Latin-2Nos.	Yes	Boundary wall completed	0.2428	
56	Jajpur	Tomka	Danagadi	Dahisahi Project PS	2008	0.50	315	712	Biali	yes	Under construction Roof	Class-2Nos	Yes	Boundary wall 25% completed	0.50Acr.	
57	Jajpur	Tomka	Danagadi	Bhitarmatika Project P.S.	2008	1.00	81	498	Jhati Jungle	yes	Completed	Class -2No	Yes	Boundary wall 50% completed.	1.0Acr.	
58	Jajpur	Tomka	Danagadi	Kamalabahal Project PS	2009	0.39	327	432	Sal Forest	yes	Completed	Class Room-2Nos	Yes	Boundary wall 50% completed.	0.39Acr.	
59	Jajpur	Tomka	Danagadi	Karam Gotha	2007	2.48	83	356 & Gharabari Plot- 355		yes	On Going	Class -2Nos. Class-1No.	Yes	Boundary wall 65% completed.	2.48Acr.	
60	Jajpur	Tomka	Danagadi	Tungeisuni NPS	2007	0.60	10	142	Sal Jungle	yes	New Class Room-2Nos. Construction work is under process	Class Room-3Nos. Kitchen,Store Room, & Toilet-4Nos. (2007)	Yes	No. boundary wall	0.60	
61	Jajpur	Tomka	Danagadi	Raghunath Memorial UP	1992	2.00	104	475	Patharabandi	Yes	One no. building Plinth level completed. .	Class Room- 2Nos.	Yes	Boundary wall completed.	2.00	
62	Jajpur	Tomka	Danagadi	Nakulasahi PS	2007	0.68	43	368	Sal Jungle	Yes	Class Room-2Nos	Class Room-2Nos	Yes	Boundary Complete.	0.68	
63	Jajpur	Tomka	Danagadi	Kusumjhari PS	2005	0.50	781	4597	Gochara	Yes	Roof Slab Completed. Plastering not done.	Class Room-2Nos. (2005) Toilet -2Nos. (2005) Kitchen -1No. Office-1No.	yes	No. boundary wall	0.50Acr.	
64	Jajpur	Tomka	Danagadi	Gambhatpatia Project PS	2007	0.51	4	50		Yes	Class Room-2 Complete.	Class Room-2Nos.	Yes	Boundary wall-50%	0.51	
65	Jajpur	Tomka	Danagadi	Bharadapasi NPS	2007											Under Sukinda Range
66	Jajpur	Tomka	Danagadi	Bandhasahi New PPS	2014	1.01	420	2635	Gochara	Yes	Roof Slab and Plastering work completed, Toilet work is under Process	Class Room- 2Nos. (2016) Toilet -4Nos. (2016) Kitchen-1Nos. (2016)	Yes	Boundary wall completed.	1.01Acr.	
67	Jajpur	Tomka	Danagadi	Bajrapali Project UPS	2004	0.32 out of 1.70	47	513	Rakhita			Class Room- 4Nos.	Yes	Boundary wall completed.	0.32 out of 1.70	
68	Jajpur	Tomka	Danagadi	Ashanbahali PS	1987	2.140	97	1880				Class Room- 2Nos.(1987)	yes	Boundary Wall 75%	2.140	
69	Jajpur	Tomka	Danagadi	Arasahi Project PS	2009	1.22	229	1015	Forest	Yes	New construction under Plinth level	Class Room- 2Nos. Kitchen - 1No. Office Room- 1No.(2009-10)	Yes	Boundary wall completed.	1.22	
70	Jajpur	Tomka	Danagadi	Ankurapal Project UPS	1975											Under Sukinda Range
71	Jajpur	Tomka	Sukinda	Govt. Primary School, Srirampur	2004	0.60 & 0.04	1	743 & 744	Patharabani			Class-4Nos Kitchen-1No Latin-2Nos.	Yes	No. Boundary wall	0.60 & 0.04	
72	Jajpur	Tomka	Sukinda	Govt. Primary School, Mirigichara .	1970	2.00	41	209	Sal Jungle	Yes	Under Construction	2Class Room			2.00	
73	Jajpur	Tomka	Sukinda	Madhuban P.S.	1990	0.35	75	40	Sal Jungle	No		Damaged Class Room-2Nos, Class Room-3Nos. (2004)	yes	Boundary wall completed	0.35	


 Divisional Forest Officer
 Cuttack Forest Division

-EX-

	Jajpur	Tomka	Sukinda	Govt. New Project PS T	2014	3.20	1	105	Jungle	Yes	Toilet -1No.	Office Room-1No. Class Room-2Nos.	yes	No. boundary wall	3.20	
	Jajpur	Tomka	Sukinda	Balipada PS	2007	1.82	1	42	Sal Jungle	Yes	Office Room-1No. Class Room-5Nos.	Reparing of Previous Class Room	Yes	No. boundary wall	1.82	
76	Jajpur	Tomka	Sukinda	Saruabil Govt. Project U	2006	3.43	56	33	U.J.J	Yes	Class Room-2Nos. Toilet - 2Nos.	Class Room-6Nos. Toilet -2Nos. Library -1No. Girls Hostel-1No.	yes	No. boundary wall	0.5	
77	Jajpur	Tomka	Sukinda	Govt. Primary School Ka	1980	0.09	8	34	Sal Jungle		Class Room- 2Nos.	Damaged Class Room-2Nos.	Yes	Boundary wall completed.	0.09	


 Divisional Forest Office
 Cuttack Forest Division


 Assistant Conservator of Forests
 U/c Tomka Range
 Assistant Conservator of Forests
 VC Tomka Range



BLOCK EDUCATION OFFICE, DANAGADI

Email Id.: beodanagadi@gmail.com/beodanagadi.sme.od@nic.in

At/Po-Danagadi, Dist-Jajpur, Pin-755026

No. 2014 Dt. 14.10.2025

The Office of the Forest Range Officer,
Tomka Range Duburi

: Submission of proposal for settlement of forest land.

With reference to the subject cited above, I herewith submit documents (Site Inspection Report, Gram sabha resolution, Land schedule, Tracing Map, and Topo sheet) of 09 nos. School proposal for settlement of forest land.

This is for favour of your information and necessary action.

: Copy enclosed

Yours Faithfully,

Suhaw
14/10/25
Block Education Officer
Danagadi

No. 2015 Date. 14.10.2025
Copy Submitted to The Tahasildar, Danagadi/ Block Development Officer,
Danagadi for kind information.

Suhaw
14/10/25
Block Education Officer
Danagadi

Rabena Nodal school
Diversion proposal not
submitted in this
Letter. On dt. 14/10/25
other 8 nos Diversion
file are received as
for list.

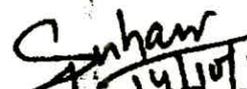
Susmita Dasgupta
CRCC, Hingula Nyp & Hub.

AD
Divisional Forest Officer
Cuttack Forest Division

-EX-5-

Name of the School	Document Enclosed							All Documents are verified by Tahasildar, B.D.O. and B.E.O
	Form No. A	Tahasildar and B.E.O Signed Topo sheet map	B.D.O signed pallisa bha	Tahasildar signed Tracemap	Tahasildar signed land schedule	G.P		
01 Nilakanthapur PS	yes	yes	Yes	Yes	Yes	Salijanga	yes	
02 Tari PPS	yes	yes	Yes	Yes	Yes	Gobardhanpur	yes	
03 Maa Khandurai Nodal Nodal UPS	yes	yes	Yes	Yes	Yes	Deulakana	yes	
04 Ramthenga PPS	yes	yes	Yes	Yes	Yes	Nadiabhanga	yes	
05 Dhanurjaypur PS	yes	yes	Yes	Yes	Yes	Nadiabhanga	yes	
06 K.N Brahmachari UPS	yes	yes	Yes	Yes	Yes	Mantira	yes	
07 Kendudhip PS	yes	yes	Yes	Yes	Yes	Mantira	yes	
08 Arasahi PPS	yes	yes	Yes	Yes	Yes	Mantira	yes	
09 Rabana Nodal UPS	yes	yes	Yes	Yes	Yes	Mantira	yes	


 Divisional Forest Officer,
 Cuttack Forest Division


 14/10/25
 Block Education Officer

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BLOCK EDUCATION OFFICE, DANAGADI

Email Id.: -beodanagadi@gmail.com/beodanagadi.sme.od@nic.in

No. 3176

Date. 20/11/2025

To,

The Office of the Forest Range Officer,
Tomka Range Duburi

Sub:- Regarding re-submission of proposal for settlement of Forest land.

Ref No. Letter No. 1072 Dt. 31.10.2025. Of Forest Ranger Office, Tomka Range ,Duburi.

Sir,

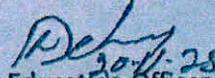
With reference to the subject cited above, I am herewith re-submitting the following school lists for settlement of forest land for diversion due to correction of all documents.

1. Chitri Nuagaon Primary School
2. Bandhasahi NPPS, Ostapal
3. Bajrapali Project Primary School, ,Baghuapal
4. Govt. Project Primary School, Gopapur
5. Dhabahali Primary School, Dhabahali
6. Khandara Project Upper Primary School
7. Sulia Primary School ,Sulia
8. Dhamanagadia Primary School

This is for favour of your kind information and necessary action.


Divisional Forest Officer
Cuttack Forest Division

Yours Faithfully


for Block Education Officer
Danagadi



BLOCK EDUCATION OFFICE, DANAGADI

Email Id.: beodanagadi@gmail.com/beodanagadi.sme.od@nic.in

At/Po-Danagadi, Dist-Jajpur, Pin-755026

No. 3331 Dt. 15/12/2025

To,
The Forest Range Officer,
Tomka Range
Sub: Re-submission of Compliance.
Sir,

With reference to the subject cited above, I herewith resubmit Documents (Site Inspection Report, Gram sabha resolution, Land schedule, Tracing Map, and Topo sheet) of Dhamanagadia PS And Sulia PS proposal for settlement of forest land.

Sl. No	Name of the School	Document Enclosed						All Documents are verified by Tahasildar, B.D.O. and B.E.O
		Form No. A	Tahasildar and B.E.O Signed Topo sheet map	B.D.O signed pallisabha	Tahasildar signed Tracemap	Tahasildar signed land schedule	G.P	
01	Dhamanagadia PS	yes	yes	Yes	Yes	Yes	Nadiabhanga	yes
02	Sulia Ps	yes	yes	Yes	Yes	Yes	Ranagundi	yes

This is for favour of your information and necessary action.

Yours Faithfully,

S. N. Han
15/12/25

Block Education Officer
Danagadi

Memo No. 3332 Date. 15/12/2025

Copy Submitted to The Tahasildar, Danagadi/ Block Development Officer, Danagadi for kind information.

AP

Divisional Forest Officer,
Cuttack Forest Division

S. N. Han
15/12/25

Block Education Officer
Danagadi

BY FAX

~~EX~~

**GOVERNMENT OF ORISSA
REVENUE AND DISASTER MANAGEMENT DEPARTMENT**

No.GE(GL)-S- 76/2010- *43968* / R & DM. Dtd. *24/10/2011*

From

Shri R. K. Sharma, IAS
Commissioner-cum- Secretary to Government

To

All Collectors

Sub: Government land recorded in non-forest kism with a note of "Sabik Kism Jungle" in the RoR finally published after 25.10.1980 but which was forest kism in Sabik record – application of Forest (Conservation) Act, 1980 – Clarification regarding.

Madam/Sir,

There have been doubts about the applicability of Forest (Conservation) Act, 1980 to the lands recorded as non-forest kism in RoR published after 25.10.1980 but which carry an entry of 'Sabik kism jungle' in the remarks column.

This matter has been examined in consultation with Forest & Environment Department and it is noted that section 2 of the Forest (Conservation) Act, 1980 restricts the dereservation of forests or use of forest land for non-forest purpose except with prior approval of Government of India, MoEF for such non-forest use.

Further, the Hon'ble Supreme Court, in their order Dt. 12.12.1996 passed in WP(C) No. 202/1995 have observed that

" The term 'forest land' occurring in section 2, will not only include 'forest' as understood in the dictionary sense, but also any area recorded as forest in the Government record irrespective of its ownership. This is how it has to be understood for the purpose of section 2 of the Act. The provisions enacted in the Forest Conservation Act, 1980 for the conservation of forests, and the matters connected


Divisional Forest Officer
Cuttack Forest Division

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therewith must apply clearly to all forests so understood irrespective of the ownership or classification thereof

In consideration of this position, Government have been pleased to clarify that the provisions of Forest (Conservation) Act, 1980 would be applicable to any type of forest land including the land recorded as non-forest land in Hal records published after 25.10.1980 which was of "Jungle" kism in its respective Sabik record as on 25.10.1980 irrespective of the fact that the said non-forest kism land in Hal record does not find place in the District Level Committee Report which formed the basis for the affidavit filed by the State Government before the Apex Court.

You are, therefore, requested to take appropriate action in the matter accordingly.

Yours faithfully,

Rayk

Commissioner-cum- Secretary to Government
Memo No. *43969* /R&D.M. dtd. *24/10/2011*
Copy forwarded to Secretary, Board of Revenue, Orissa, Cuttack/ all RDCs for information and necessary action.

Rayk

Commissioner-cum- Secretary to Government
Memo No. *43970* /R&D.M. dtd. *24/10/2011*
Copy forwarded to Forest & Environment (Forest) Department/ CMD, IDCO for information and necessary action.

Rayk

Commissioner-cum-Secretary to Government
Memo No. *43971* /R&D.M. dtd. *24/10/2011*
Copy forwarded to OIC, IMU Cell/ LR&GE(A)/(B)/(C) Branch of Revenue & D.M. Department for information and necessary action.

HR
Divisional Forest Officer
Cuttack Forest Division

HR *24/10/11*
Deputy Secretary to Government